

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005464/2023	JOHN @ JOHAN RAITA VS STATE OF ODISHA	AMIT BISWAL VS	ADVA /93 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000095/2021
2	BLAPL/0005465/2023	HARGOVIND SHRIBAS VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000013/2023
3	BLAPL/0005466/2023	SHRISANT KUMAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000058/2022
4	BLAPL/0005467/2023	JITU @ JITENDRA MOHANTY VS STATE OF ODISHA	SOUGAT DASH VS	MAHILA P.S. BUXIBAZAR /32 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000039/2020
5	BLAPL/0005468/2023	NARENDRA BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000015/2023
6	BLAPL/0005469/2023	ANIL KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000023/2023
7	BLAPL/0005470/2023	SK. IJAD HOSEN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000023/2023
8	BLAPL/0005471/2023	NABIN KANHAR VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023
9	BLAPL/0005472/2023	RAJESH KUMAR JENA @ PAPUNI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	BADACHANA /109 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000012/2023
10	BLAPL/0005473/2023	SUBIR LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /43 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000051/2023
11	BLAPL/0005474/2023	MANUEL RAITA VS STATE OF ODISHA	AMIT BISWAL VS	BADACHANA /9 /2022 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000002/2022

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0005475/2023	JYOTIRANJAN PARIDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /97 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000301/2023
13	BLAPL/0005476/2023	AJU @ SK. AJHARUDDIN VS STATE OF ODISHA	MAHES DAS VS	NIRAKARPUR /53 /2022 () //
14	BLAPL/0005477/2023	AJU @ SK. AJHARUDDIN VS STATE OF ODISHA	MAHES DAS VS	KHURDA SADAR /50 /2022 () //
15	BLAPL/0005478/2023	UMESH CHANDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /230 /2023 () //
16	BLAPL/0005479/2023	TERSA GANTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /9 /2023 () //
17	BLAPL/0005480/2023	KUNA @ SUBRAT KUMAR BARAL VS STATE OF ODISHA	BALAKRUSHNA RAY VS	SEA BEACH /282 /2022 () //
18	BLAPL/0005481/2023	BIKASH KORAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /43 /2023 () //
19	BLAPL/0005482/2023	RAKESH SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	JAGDALPUR /158 /2022 () //
20	BLAPL/0005483/2023	BASUDEV BEHERA VS STATE OF ODISHA	SOUMEN BANERJEE VS	LALBAG /176 /2017 () //
21	BLAPL/0005484/2023	SAROJ KUMAR MIRDHA VS STATE OF ODISHA	BIJAY KUMAR JENA VS	AINTHAPALI /181 /2023 () //
22	BLAPL/0005485/2023	HARIHARA MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /314 /2022 () //
23	BLAPL/0005486/2023	BASUDEV BEHERA	SOUMEN BANERJEE	MALGODOWN /246 /2017

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005487/2023	BASUDEV BEHERA	SOUMEN BANERJEE	CHAULIAGANJA /265 /2017
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005488/2023	BASUDEV BEHERA	SOUMEN BANERJEE	CHAULIAGANJA /166 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005489/2023	ANIL DANGUA	AMIT BISWAL	PAPADAHANDI /165 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005490/2023	BASUDEV BEHERA	SOUMEN BANERJEE	CHAULIAGANJA /270 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005491/2023	PRAVIN KHORA	ARIJEET MISHRA	KORAPUT SADAR /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005492/2023	BAMA DEVI@GOMA	RAJIB RATH	R.UDAYAGIRI /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005493/2023	RAJA @ JITENDRA BASTIA	SUSHANTA KUMAR SAMANTARAY	LALBAG /299 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005494/2023	SUSHENA @ SUSHANTA @ SHUSEN NAG	CHHABILAL NIAL	DHARAMGARH /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005495/2023	ANANTA RANA	SATYA RANJAN MULIA	JAGATPUR /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005496/2023	KRUSHNA KHILA	PREMRAJ GOUDA	CHITRAKONDA /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005497/2023	RAJA SAHU	SUDHIR KUMAR PATNAIK	KESINGA /68 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0005498/2023	STATE OF ODISHA ARABINDA KUMAR SINGH VS	ASIT KUMAR JENA VS	// SALIPUR /292 /2022 ()
36	BLAPL/0005499/2023	STATE OF ODISHA TUNU @ TUNA NAYAK VS	AMULYA RATNA PANDA VS	// DARINGBADI /66 /2022 ()
37	BLAPL/0005500/2023	STATE OF ODISHA A. SRINU VS	JAYADEBA BEHERA VS	// SARANAKUL /43 /2023 ()
38	BLAPL/0005501/2023	STATE OF ODISHA KALIA DAS@CHAITANYA BHATTA VS	ARIJEET MISHRA VS	// MACHHKUND /38 /2023 ()
39	BLAPL/0005502/2023	STATE OF ODISHA ANANDA SAHU VS	ANIRUDHA DAS VS	// BOUDH /260 /2022 ()
40	BLAPL/0005503/2023	STATE OF ODISHA BABLU LAL VS	ANIRUDHA DAS VS	// / /0 ()
41	BLAPL/0005504/2023	STATE OF ODISHA JEETU@JASOBANT PANDAB VS	NILAKANTHA DAS VS	// SUNDARGARH TOWN /168 /2022 ()
42	BLAPL/0005505/2023	STATE OF ODISHA BABUL LUHA VS	SANGRAM KESHARI ROUT VS	// CHHENDIPADA /415 /2022 ()
43	BLAPL/0005506/2023	STATE OF ODISHA BHOLA SWAIN VS	SANGRAM KESHARI ROUT VS	// CHHENDIPADA /415 /2022 ()
44	BLAPL/0005507/2023	STATE OF ODISHA MAHESH ACHARJYA@ACHARYA@MOHESH ACHAR VS	ARIJEET MISHRA VS	// JEYPORE TOWN /2 /2023 ()
45	BLAPL/0005508/2023	STATE OF ODISHA RAMAKANTA@MILU NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// CHHENDIPADA /415 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0005509/2023	PAPU MALIK @ PRAFULLA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /392 /2021 () //
47	BLAPL/0005510/2023	AJI @ UPENDRA ROUT VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /478 /2022 () //
48	BLAPL/0005511/2023	DEBASHISH SAMAL@CHINTOO VS STATE OF ODISHA	PRATIK NAYAK VS	AUL /342 /2023 () //
49	BLAPL/0005512/2023	VISHAL PRADHAN VS STATE OF ODISHA	SOMANATH SATAPATHY VS	JAGATPUR /443 /2022 () //
50	BLAPL/0005513/2023	RAKESH KUMAR BARIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SPL.TASK FORCE /16 /2022 () //
51	BLAPL/0005514/2023	TRIPATI NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /121 /2019 () //
52	BLAPL/0005515/2023	SURAJ MANDAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /125 /2020 () //
53	BLAPL/0005516/2023	MANA PANGI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BOIPARIGUDA /16 /2022 () //
54	BLAPL/0005517/2023	SK. CHAND @ NIRAJ VS STATE OF ODISHA	ARJEET MISHRA VS	BALICHANDRAPUR /91 /2023 () //
55	BLAPL/0005518/2023	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /697 /2022 () //
56	BLAPL/0005519/2023	MALGAM CHANTI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PARLAKHEMUNDI /9 /2023 () //
57	BLAPL/0005520/2023	PRASANT KUMAR NAYAK@PRASHANT NAYAK@CHANDAN VERMA		BENTKAR (42 MOUZA) UPD CUTTACK /37 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005521/2023	MANABHANJAN KUMAR THAKUR	SURYAKANTA DWIBEDI	PATNAGARH /256 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005522/2023	ALOK BHUTIA	ADITI HOTA	TALCHER TOWN /697 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005523/2023	PRASANT PRADHAN	DR.BINOD KUMAR MISHRA	GUDARI /31 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005524/2023	FAGU @ FAGU PRASAD HANSDAH @ FALGUNI HANSDAH	ADITHRA KUMAR NAYAK	SPL.TASK FORCE /31 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005525/2023	DIBA @ PABITRA JENA	MANAS KUMAR CHAND	BAGHAMARI /72 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005526/2023	HINA PRADHAN	DEBASHIS ROURAY	G.R.P.S.,BERHAMPUR /57 /2013
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0005527/2023	SANDEEP PRABODH KERKETTA	MANAS KUMAR CHAND	NALCO /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0005528/2023	DAS DEVA	SATYA NARAYAN MISHRA	PHULBANI TOWN /89 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0005529/2023	DEEPAK KUMAR MAHANTA	RAMAKANTA PRADHAN	CHAMPUA /39 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0005530/2023	BIMALA MAJHI	TARINI PANIGRAHI	JEYPORE SADAR /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0005531/2023	JIBAN MALLIK	ARIJEET MISHRA	JENAPUR /25 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0005532/2023	STATE OF ODISHA SRIBATSA BEHERA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
70	BLAPL/0005533/2023	STATE OF ODISHA SK. ANWAR @ PINTU VS	AVINANDA MOHANTY VS	// SPL.TASK FORCE /2 /2021 ()
71	BLAPL/0005534/2023	STATE OF ODISHA OMPRAKASH CHHABA @ OMPRAKASH VS	UDIT RANJAN JENA VS	// BOLANGIR SADAR /78 /2023 ()
72	BLAPL/0005535/2023	STATE OF ODISHA PRADIP MUKHI VS	ARIJEET MISHRA VS	// BAMBARI /228 /2022 ()
73	BLAPL/0005536/2023	STATE OF ODISHA HIMANSHU SAHOO VS	RAMESH CHANDRA MAHARANA VS	// BALICHANDRAPUR /4 /2019 ()
74	BLAPL/0005537/2023	STATE OF ODISHA SAROJ KUMAR JAL VS	SARAT KUMAR JENA VS	// / /0 ()
75	BLAPL/0005538/2023	STATE OF ODISHA RAJAT MOHANTA VS	ASIT KUMAR OTTA VS	// JHARPOKHARIA /36 /2022 ()
76	BLAPL/0005539/2023	STATE OF ODISHA SHYAMAGHANA BEHERA VS	JUGALA KISHORE PANDA VS	// / /0 ()
77	BLAPL/0005540/2023	STATE OF ODISHA SANTOSH KHILLA VS	MOHENDRA KUMAR MOHAPATRO VS	// CHITRAKONDA /53 /2023 ()
78	BLAPL/0005541/2023	STATE OF ODISHA ARJUN KUMAR PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// NAKTIDEUL /41 /2021 ()
79	BLAPL/0005542/2023	STATE OF ODISHA PARAMANANDA SUBUDHI VS	DEBA KUMAR RATH VS	// TOMANDO /59 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0005543/2023	SAMARA MADKAMI VS STATE OF ODISHA	BABITA SAHU VS	ORKEL /72 /2023 () //
81	CMAPL/0000382/2023	ASHISH KU.PATTNAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// () //
82	CMAPL/0000383/2023	KHAGESWAR @ JUGESHWAR NAIK VS KRISHNA NAND SINGH	SARASWATI BEHERA VS	// () //
83	CMAPL/0000384/2023	M/S.PAHARIMATA GRANITES @ PAHARIMITA COLD STORAGE PVT L.T.D. VS STATE OF ODISHA	VS VS	// () //
84	CMAPL/0000385/2023	M/S.PAHARIMATA GRANITES @ PAHARIMITA COLD STORAGE PVT L.T.D. VS STATE OF ODISHA	VS VS	// () //
85	CMAPL/0000386/2023	M/S.PAHARIMATA GRANITES @ PAHARIMITA COLD STORAGE PVT L.T.D. VS STATE OF ODISHA	VS VS	// () //
86	CMAPL/0000387/2023	OM SWARUP VS STATE OF ODISHA	ADV VS	// () //
87	CMAPL/0000388/2023	PREETI REKHA MOHANTY VS TAHASILDAR, BHADRAK	LAXMI NARAYAN RAYATSINGH VS	// () //
88	CMP/0000557/2023	SATRUGHNA BEURA VS SUKA BEHERA	AJIT CHANDRA MOHAPATRA VS	// () //
89	CMP/0000558/2023	BABULI @ SAROJ KUMAR LENKA VS DHIRENDRA NATH JENA	PRADEEP KUMAR MOHAPATRA VS	// () //
90	CMP/0000559/2023	PADANI SUBUDHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
91	CMP/0000560/2023	BANABIHARI DAS	MONOMOY BASU	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CMP/0000561/2023	RABINDRA BEHERA		//
		SWETA MALLIK	SURYAKANTA PALAI	//
		VS	VS	0
93	CMP/0000562/2023	SRIDHAR MALLIK		//
		ALAKA NAYAK	PRANAB KUMAR GHOSE	//
		VS	VS	0
94	CMP/0000563/2023	APARTI PUHAN		//
		PANKAJNALINI DAVID	BAIBASWATA PANIGRAHI	//
		VS	VS	0
95	CMP/0000564/2023	HAROLD THOMAS DAVID		//
		KABINDRA KUMAR JENA	AMIT PRASAD BOSE	//
		VS	VS	0
96	CMP/0000565/2023	BINAPANI SANBAD		//
		SIKHA KARALI	AMIT PRASAD BOSE	//
		VS	VS	0
97	CMP/0000566/2023	BINAPANI SANBAD		//
		RAMESH CHANDRA SAHOO	BIPIN KUMAR NAYAK	//
		VS	VS	0
98	CONTC/0003386/2023	STATE OF ODISHA		//
		LOBHABATI PATEL	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
99	CONTC/0003387/2023	ASWATHY S, I.A.S.		//
		TAPAN CHANDRA DAS	ADV	//
		VS	VS	0
100	CONTC/0003388/2023	BHASKARYOTI SHARMA, I.A.S.		//
		JAYADEV BEHERA	ADV.	//
		VS	VS	0
101	CONTC/0003389/2023	SANJIB KUMAR TRIPATHY, SUPTD. ENGNR., BALANGIR IRRIGATION CIRCLE		//
		GOVINDA CHANDRA TRIPATHY	ADV	//
		VS	VS	0
102	CONTC/0003390/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT.		//
		ROHIT KUMBHAR	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0003391/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. JAYANTA KUMAR TRIPATHY VS	ADV ADV VS	// // 0
104	CONTC/0003392/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. MAKARDHWAJ BHOI VS	ADV ADV VS	// // 0
105	CONTC/0003393/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. RAGHUNATH BEHERA VS	M/S.MANOJ KU. MOHANTY M/S.MANOJ KU. MOHANTY VS	// // 0
106	CONTC/0003394/2023	AMRIT RUTURAJ, IAS BISHNU PRASAD DAS VS	SUBHASISH DAS SUBHASISH DAS VS	// // 0
107	CONTC/0003395/2023	SUDHANSU SEKHAR MISHRA, REGIONAL PASSPORT OFFICER NARAYAN MAHALI VS	ADV. ADV. VS	// // 0
108	CONTC/0003396/2023	SATYABRATA SAHU, I.A.S. PARSURAM NAYAK VS	M/S.PARSURAM MOHAPATRA M/S.PARSURAM MOHAPATRA VS	// // 0
109	CONTC/0003397/2023	PRAMOD KUMAR SARANGI, DISTRICT EDUCATION OFFICER, PHULBANI NANDALAL DANDASENA VS	ADV. ADV. VS	// // 0
110	CONTC/0003398/2023	ASWATHY S, IAS ANANTA KUMAR MALLICK VS	ADV ADV VS	// // 0
111	CONTC/0003399/2023	SANJAY KUMAR SINGH, I.A.S. PRAHALLAD DEHURY VS	ADV ADV VS	// // 0
112	CONTC/0003400/2023	SANJAY KUMAR SINGH, I.A.S. MOTILAL BAGARTY VS	ADV ADV VS	// // 0
113	CONTC/0003401/2023	SANJAY KUMAR SINGH, I.A.S. BIGYAN KUMAR BISWAL VS ASWATHY S., I.A.S.	RAMDAS ACHARY RAMDAS ACHARY VS VS	// // 0 0

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0003402/2023	PRIYADARSHI ASHOK MOHAN JENA VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
115	CONTC/0003403/2023	PRASANTA KUMAR MISHRA VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
116	CONTC/0003404/2023	LOKANATH SAHOO VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
117	CONTC/0003405/2023	USHARANI SAMAL VS RUMANA JAFRI, O.A.S.	ADV. VS	// 0 //
118	CONTC/0003406/2023	JAYAGOPAL SWAIN VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
119	CONTC/0003407/2023	SAROJ KUMAR ARUK VS PRADEEP KUMAR SAHOO	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
120	CONTC/0003408/2023	KAILASH CHANDRA BARIK VS ASWATHY S., IAS	ADV. VS	// 0 //
121	CONTC/0003409/2023	M/S. SAMASTI INFRASTRUCTURE PVT. LTD. VS M/S. SN JYOTI INFRA PROJECT	ADV VS	// 0 //
122	CONTC/0003410/2023	DEBABRATA PRADHAN VS BISHNUPADA SETHY, IAS	TARUNKANT PATTANAYAK VS	// 0 //
123	CONTC/0003411/2023	PRAMOD KUMAR DEBATA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
124	CONTC/0003412/2023	BIBHUTI BHUSANA SAMAL VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
125	CONTC/0003413/2023	SATYANANDA SAHOO	ADV	//

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0003414/2023	BISHNUPADA SETHI, I.A.S. DHIREN KUMAR PANI	ADV	//
		VS	VS	0
127	CONTC/0003415/2023	LAND ACQUISITION COLLECTOR, BHADRAK BHASKAR BEHERA	ADV	//
		VS	VS	0
128	CONTC/0003416/2023	BASANTA KUMAR SAHANI, O.A.S. NIRANJAN PADHI	PRAFULLA KUMAR RATH	//
		VS	VS	0
129	CONTC/0003417/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. BAIDHAR KHANDEI	ADV	//
		VS	VS	0
130	CONTC/0003418/2023	STATE OF ODISHA PARTHASARATI NANDA	ADV	//
		VS	VS	0
131	CONTC/0003419/2023	ASWATHY S, I.A.S. PRITILATA MAHAPATRA	SANGRAM JENA	//
		VS	VS	0
132	CONTC/0003420/2023	BISHNUPADA SETHI, I.A.S. ACHYUTANANDA BASTIA	BINODINI SINGH	//
		VS	VS	0
133	CONTC/0003421/2023	SANJAY KUMAR SINGH, I.A.S. K.MOHAN PATRO	ADV	//
		VS	VS	0
134	CONTC/0003422/2023	SUSHIL KUMAR LOHANI, I.A.S. BIJAYA KUMAR SAHOO	ADV	//
		VS	VS	0
135	CONTC/0003423/2023	BISHNUPADA SETHY, I.A.S. PRABASI BEHERA	ADV	//
		VS	VS	0
136	CONTC/0003424/2023	PRADIP MOHANTY, SUPDT., ENGNR., CHARBATIA R AND B DIVISION GURU CHARAN DALABEHERA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ANU GARG, I.A.S.		//
137	CONTC/0003425/2023	BANAPRIYA NAIK	ADV	//
		VS	VS	0
		SNIDHAMAYEE BARAL, I.I.C., BARAMBA., P.S.CUTTACK		//
138	CONTC/0003426/2023	SAROJ KUMAR BISWAL	ADV	//
		VS	VS	0
		SANJAYA KUMAR SAMANTARA, O.A.S.		//
139	CONTC/0003427/2023	DILLIP KUMAR SAMAL	ADV	//
		VS	VS	0
		ANU GARG, PRINCIPAL SECY., W.R., DEPT.		//
140	CONTC/0003428/2023	HEMALATA TRIPATHY	ADV	//
		VS	VS	0
		ASWATHY S, SECY.,GOVT. S AND ME, DEPT.		//
141	CONTC/0003429/2023	AJAYA KUMAR BHOI	ADV	//
		VS	VS	0
		SURESH BASISTHA, I.A.S.		//
142	CONTC/0003430/2023	SHIBA PRASAD MAHARANA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
143	CONTC/0003431/2023	NABA KISHORE BHOI	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
144	CONTC/0003432/2023	SURENDRANATH PANDA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
145	CONTC/0003433/2023	BIDYUT PRAVA DEVI	ADV.	//
		VS	VS	0
		SRI RAMA KRISHNA		//
146	CONTC/0003434/2023	MD. ARIF @ MOHHAMED ARIF	PRASENJEET MOHAPATRA	//
		VS	VS	0
		RAJESH KUMAR MEJER, TAHASILDAR, BODEN, NUAPADA		//
147	CONTC/0003435/2023	GOPINATH SWAIN	P.N.MOHANTY	//
		VS	VS	0
		ASWATHI S, PRINCIPAL SECY., GOVT.S AND ME DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0003436/2023	JAGADISH MALLICK VS	P.N.MOHANTY VS	// 0
149	CONTC/0003437/2023	RANJAN KUMAR SWAIN, PRINCIPAL PARALA MAHARAJ ENGNR., COLLEGE BERHAMPUR, GANJAM NANJI KUMBHAR VS	ADV VS	// 0
150	CONTC/0003438/2023	DR.AUROBINDA KUMAR PADHEE, I.A.S. JOGESH KUMAR MOHANTY VS	ADV VS	// 0
151	CONTC/0003439/2023	ANU GARG, I.A.S. RABINARAYANA JENA VS	ADV VS	// 0
152	CONTC/0003440/2023	ARTI AHUJA, I.A.S. BRAJA BIHARI BEHERA VS	ADV VS	// 0
153	CONTC/0003441/2023	DR.MONA SHARMA, I.A.S. RASHMI KHILLAR VS	ADV VS	// 0
154	CONTC/0003442/2023	SATYABRATA SAHU, I.A.S. BIMBADHAR PRADHAN VS	ADV VS	// 0
155	CONTC/0003443/2023	SATYABRATA SAHU, I.A.S. PRAFULLA KUMAR SWAIN VS	ADV VS	// 0
156	CONTC/0003444/2023	SATYABRATA SAHU, I.A.S. SARBESWAR DAS VS	ADV VS	// 0
157	CONTC/0003445/2023	SATYABRATA SAHU, I.A.S. BRAHMANANDA TRIPATHY VS	ADV VS	// 0
158	CONTC/0003446/2023	SATYABRATA SAHU, I.A.S. RAMESH CHANDRA PRUSTY VS	ADV VS	// 0
159	CONTC/0003447/2023	ANU GARG, I.A.S. HRUSHIKESH MALIK	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0003448/2023	R.P.KOCHE, ADDL., D.G.P., S.A.P, CUTTACK	ADV	//
		SACHIDANANDA BISOI	VS	()
		VS	VS	//
161	CONTC/0003449/2023	ASWATHI S, I.A.S.	ADV	//
		MUSTAK ALLI RAJAVI	VS	()
		VS	VS	//
162	CONTC/0003450/2023	ASWATHY S., I.A.S.	ADV	//
		GOLAK BIHARI DEY	VS	()
		VS	VS	//
163	CONTC/0003451/2023	SATYABRATA SAHU, I.A.S.	ADV	//
		NALINIKANTA MOHANTY	VS	()
		VS	VS	//
164	CONTR/0000024/2023	ANU GARG, I.A.S.	ADV	/ /0
		SUBASH MOHAPATRA	VS	()
		VS	VS	//
165	CONTR/0000025/2023	ANUPAMA JAMES, I.P.S.	DOLAGOBINDA MOHAPATRA	/ /0
		KRUSHNA CHANDRA SETHY	VS	()
		VS	VS	//
166	CONTR/0000026/2023	SALIL KUMAR PRADHAN	SURYAKANTA PALAI	/ /0
		PANKAJINI HANSDAH	VS	()
		VS	VS	//
167	CRLA/0000539/2023	M.R.,GARANAIAK, A.C.P., U.P.D., BBSR	PARSURAM PANDA	MARINE PST TALCHUA /34 /2017
		KANHU@BASUDEV PRADHAN	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara)
		VS	VS	GR/0000146/2017
168	CRLA/0000540/2023	STATE OF ODISHA	DEBASNAN DAS	SAHADEV KHUNTA /56 /2023
		BAYA @ PRABHAT SAHU	VS	()
		VS	VS	//
169	CRLA/0000541/2023	STATE OF ODISHA	ARIJEET MISHRA	JAJPUR SADAR /229 /2018
		PRAKASH CHANDRA KABI @ GANDU	VS	()
		VS	VS	//
170	CRLA/0000542/2023	STATE OF ODISHA	ASIT KUMAR JENA	/ /0
		DHABULU PANGI	VS	()
		VS	VS	

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLA/0000543/2023	STATE OF ODISHA RAGHAB BISOYI @ RAGHAB KUMAR BISOYI VS	NIRANJAN LENKA VS	// GANGAPUR (ASKA) /151 /2017 ()
172	CRLA/0000544/2023	STATE OF ODISHA GURU BODRA VS	BHARAT BHUSAN ROUSTRAY VS	// KHAMAR /53 /2018 ()
173	CRLA/0000545/2023	STATE OF ODISHA GAGAN BIHARI SAHOO VS	DEBA PRASAD DAS VS	// CUTTACK VIGILANCE /18 /2009 ()
174	CRLA/0000546/2023	STATE OF ODISHA(VIG.) DUSMANTA MOHANTY VS	SARAT KUMAR JENA VS	// BARGARH /166 /2023 ()
175	CRLA/0000547/2023	STATE OF ODISHA PANKAJINI BISWAL VS	PITAMBAR ACHARYA VS	// CUTTACK VIGILANCE /8 /2017 ()
176	CRLA/0000548/2023	STATE OF ODISHA(VIG.) SURIYA NAHAK @ NAYAK VS	TUSAR KUMAR MISHRA VS	// SARANAKUL /2 /2020 ()
177	CRLA/0000549/2023	STATE OF ODISHA RINKU @ SURESH NAIK VS	AMITAV TRIPATHY VS	// NAYAGARH /130 /2019 ()
178	CRLA/0000550/2023	STATE OF ODISHA NIHESWAR PRADHAN VS	SUSANTA KUMAR MISHRA VS	// DARINGBADI /124 /2020 ()
179	CRLMA/0000158/2023	STATE OF ODISHA VISHAL PRADHAN VS	SOMANATH SATAPATHY VS	// BADAMBADI /51 /2023 ()
180	CRLMA/0000159/2023	STATE OF ODISHA PRASANTA KUMAR JAGADEV VS	MANAS CHAND VS	// BANAPUR P.S. /113 /2022 ()
181	CRLMC/0002355/2023	STATE OF ODISHA BAYA PRADHAN@BIDESHI PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// KHANDAGIRI P.S. /453 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) CT/0000002/2022

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002356/2023	DAMODAR BEHERA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	ANGUL TOWN /107 /2022 () //
183	CRLMC/0002357/2023	ROSALYN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000155/2023
184	CRLMC/0002358/2023	RAJENDRA BAHALA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	TAISARA /56 /2016 () //
185	CRLMC/0002359/2023	ARAKHITA MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /192 /2013 () //
186	CRLMC/0002360/2023	KARIMI CHAITANYA VS STATE OF ODISHA	S.S.RAY-2 VS	KASINAGAR /122 /2020 () //
187	CRLMC/0002361/2023	MAHESWAR PALAI@KESARA POLEI VS STATE OF ODISHA	SATYABHAMA SETH VS	NIRAKARPUR /86 /2013 () //
188	CRLMC/0002362/2023	SUSHANT KUMAR SAHOO VS RAJESWARI SAHOO	SOUBHAGYA KUMAR DASH VS	// / /0 () //
189	CRLMC/0002363/2023	BIJAY KUMAR SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /154 /2017 () //
190	CRLMC/0002364/2023	OM PRAKASH MISHRA VS HRUDANANDA KAR	PARTHA SARATHI DAS VS	// / /0 () //
191	CRLMC/0002365/2023	RAKESH BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 () //
192	CRLMC/0002366/2023	MANAS RANJAN MOHANTY VS BHAGYA LAXMI SASMAL	PRIYA RANJAN SINGH VS	// / /0 () //
193	CRLMC/0002367/2023	S.B.I., B.M., KENDRAPARA	GURUDUTTA KAR	// / /0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0002368/2023	MANOHAR SHARMA	JAYDEEP PAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0002369/2023	MANOHAR SHARMA	JAYDEEP PAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0002370/2023	SK.TANJILUR RAHMAN	BHAGABAN MOHANTY	/ /0
		VS	VS	()
		MOHANLAL PASORIA		//
197	CRLMC/0002371/2023	GAUTAM SAMAL @ GAU	NIKUNJA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0002372/2023	SHIBASANKAR SAHU	DEBASHIS ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0002373/2023	HARIHAR JENA	J.K. KHANDAYATRAY	NIRAKARPUR /96 /2018
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0002374/2023	PRASANTA KUMAR JAGDEV	MANAS CHAND	BANAPUR P.S. /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0002375/2023	BABULA NAIK	BATAKRUSHNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0002376/2023	PRAFULLA BEHERA	JYOTIRMAYA SAHOO	KHURDA SADAR /65 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0002377/2023	SANGRAM KESHARI MALLIK	DIBAKAR BISWAL	/ /0
		VS	VS	()
		ROHIT KUMAR NAYAK		//
204	CRLMC/0002378/2023	HARAPRASAD HOTA	ASHUTOSH MISHRA	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0002379/2023	PUSPANJALI DEBI BASANTI MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// AIR FIELD P.S. /21 /2023 ()
206	CRLMC/0002380/2023	SURENDRA KUNDA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// / /0 ()
207	CRLMC/0002381/2023	MUNU @ MANORANJAN SAMANTARAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BEGUNIA P.S. /48 /2023 ()
208	CRLMC/0002382/2023	MAA KARTIKESWARI CEMENT BHANDRA VS RAIN CEMENT L.T.D.	T. PANIGRAHI VS	// / /0 ()
209	CRLMP/0000980/2023	SARAT CHANDRA ROUT VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// / /0 ()
210	CRLMP/0000981/2023	MURALI BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// / /0 ()
211	CRLMP/0000982/2023	KABI CHANDRA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// / /0 ()
212	CRLMP/0000983/2023	K.CHHAYA DEVI VS STATE OF ODISHA (O.P.I.D)	S.S.RAY-2 VS	// / /0 ()
213	CRLMP/0000984/2023	KAUSARI BEGAM VS LIAQUAT SHARIF	MONOMOY BASU VS	// / /0 ()
214	CRLMP/0000985/2023	PRIYANKA DASH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// / /0 ()
215	CRLMP/0000986/2023	PURUSOTTAM DAS VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// / /0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0000987/2023	PATHANI MALLICK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	//0 0 //
217	CRLMP/0000988/2023	AJAYA KUMAR SWAIN VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 0 //
218	CRLMP/0000989/2023	RUPALI RAY MOAHNTY VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 0 //
219	CRLMP/0000990/2023	SAMIMA KHATUN VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 0 //
220	CRLMP/0000991/2023	INDIRA PRIYADARSHINI PARIDA VS STATE OF ODISHA	JAYDEEP PAL VS	//0 0 //
221	CRLMP/0000992/2023	SURENDRA MOHARANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
222	CRLMP/0000993/2023	SUSHIL KUMAR MOTWANI @ MOTIWALA VS STATE OF ODISHA	SMITA RANJAN PATANAIAK VS	//0 0 //
223	CRLMP/0000994/2023	UJALLA MANDAL VS STATE OF ODISHA	MANOJ BIHARI DAS VS	//0 0 //
224	CRLMP/0000995/2023	SANATANA MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
225	CRLMP/0000996/2023	KHULANA MALLICK VS STATE OF ODISHA	SURYAKANTA PALAI VS	//0 0 //
226	CRLMP/0000997/2023	PRATIVA MISHRA @ SAHOO VS STATE OF ODISHA	SWAPNARANI MANGARAJ VS	//0 0 //
227	CRLMP/0000998/2023	SATYA PRAKASH PANDA	MANAS KUMAR CHAND	//0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/000999/2023	LAXMIPRIYA BISWAL	RANJAN KUMAR BEHERA	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, PURI		//
229	CRLMP/0001000/2023	KABITA SUNANI	MOHENDRA KUMAR MOHAPATRO	/ /0
		VS	VS	()
		DIRECTOR GENERAL OF POLICE, CUTTACK		//
230	CRLMP/0001001/2023	SUVENDU MAHAPATRA	PRABIR KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLREV/0000262/2023	RAUNAK AGARWAL	ASUTOSH SAHOO	/ /0
		VS	VS	()
		PAYAL AGARWAL		//
232	CRLREV/0000263/2023	RAGHU HARIJAN @ GAJU	SURYAKANTA DWIBEDI	UMERKOTE /37 /2006
		VS	VS	()
		STATE OF ODISHA		//
233	CRLREV/0000264/2023	SUBASINI BAG	HAREKRUSHNA BABU	/ /0
		VS	VS	()
		LEELANJALI SAHU		//
234	FAO/0000229/2023	RASHMI NAIK	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
235	FAO/0000230/2023	RAJ KUMAR AGARIYA	DEBASISH PATNAIK	/ /
		VS	VS	()
		UNION OF INDIA		//
236	MACA/0000462/2023	M/S. ORIENT CONSTRUCTION PVT.LTD.	SHISHIR KUMAR SAMAL	/ /
		VS	VS	()
		JAGADISH CHANDRA PASAYAT		//
237	MACA/0000463/2023	PRASANT NAYAK	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		SUDHAKAR PRADHAN		//
238	MACA/0000464/2023	SANYASI BADHEI	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000465/2023	MAHESH KUMAR BHUTIA PAKEI SAMAL VS RITA BEHERA	PRADEEP KUMAR MISHRA VS	// // 0 //
240	MACA/0000466/2023	JOGENDRA CHANDRA BEHERA VS JHULA RANI KHATUA	ANTARYAMI DASH VS	// 0 //
241	MACA/0000467/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS SURESWARI BHOI	BIJOYDAS MOHAPATRA VS	// 0 //
242	MACA/0000468/2023	M/S. ORIENTAL INSURANCE CO. LTD. VS AMRUTA ROUT	NAYAN BEHARI DAS VS	// 0 //
243	MACA/0000469/2023	SRIRAM G.I.CO. LTD. VS BISWAJITA KHATOI	G.P DUTTA VS	// 0 //
244	MATA/0000165/2023	PRAMILA DAS VS GOURAHARI DAS	PRASANTA KUMAR NAYAK VS	// 0 //
245	MATA/0000166/2023	ANIL KUMAR SAHU VS GIRISH CHANDRA SAHOO	SUJIT KUMAR BISWAL VS	// 0 //
246	RFA/0000001/2023	JANAKI @ JANAKILATA SAHOO VS NANDA KISHORE JENA	AJAYA KUMAR NAYAK VS	// 0 //
247	RFA/0000002/2023	JANAKI @ JANAKILATA SAHOO VS COMPETENT AUTHORITY ZND L.A.O., SPL. LAND ACQUISITION CELL (N.H.)	AJAYA KUMAR NAYAK VS	// 0 //
248	RPFAM/0000158/2023	GHANASHYAM KUMURA VS PUSPALATA KUMURA	BASUDEV PUJARI VS	// 0 //
249	RPFAM/0000159/2023	CHINMAYEE RANI SABUDHI VS BIJAY KUMAR SAHU	SOUBHAGYA KUMAR DASH VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	RPFAM/0000160/2023	SANTOSH KUMAR SATAPATHY VS SARITA MAHAPATRA	SOUBHAGYA KUMAR DASH VS	// 0 //
251	RPFAM/0000161/2023	KUBERA SETHY@KUBERA CHANDRA SETHY VS REENA SETHY	ARIJEET MISHRA VS	// 0 //
252	RPFAM/0000162/2023	BHIKARI CHARAN SAHU VS MANORAMA SAHU	MANOJ KUMAR PANDA VS	// 0 //
253	RPFAM/0000163/2023	BIJAY KUMAR BARIK VS SITAMANI BARIK	SANGRAM KESHARI ROUT VS	// 0 //
254	RPFAM/0000164/2023	SANGRAM KESHARI DALAI VS LOPAMUDRA ROUT	MANAS CHAND VS	// 0 //
255	RSA/0000197/2023	RABINARAYAN JENA VS SUDHAKAR MOHANTY	KARUNAKAR RATH VS	// 0 //
256	RSA/0000198/2023	LUCHNA SA VS SIBANI PRADHAN	SAMARENDRA BAHADUR VS	// 0 //
257	RSA/0000199/2023	DHUBEI BHOI VS KUNJA ADABARIA	TRILOCHAN NANDA VS	// 0 //
258	RSA/0000200/2023	D. CHINAMMA REDDY @ T. CHINAMA REDDY VS T. SARASWATI REDDY @ P. SARASWATI REDDY	BIBASWATA PANIGRAHI VS	// 0 //
259	RVWPET/0000186/2023	COLLECTOR, CUTTACK VS MANOJ KUMAR SINGH	ADV. VS	// ORISSA HIGH COURT(Cuttack) IA/0000012/2023
260	RVWPET/0000187/2023	BANALATA SAHOO VS JASHOBANTI SAHOO	ANAND CHANDRA SWAIN VS	// 0 //
261	RVWPET/0000188/2023	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND NATIONAL TRAINING, ODISHA, BBSR.	ARON KANTICAMTO	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		BINAPANI MOHAPATRA		//
262	RVWPET/0000189/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		PREMANANDA SWAIN		//
263	RVWPET/0000190/2023	CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA	SARON KANTH SAHON	//
		VS	VS	0
		KRUSHAN CHANDRA BHOI		//
264	RVWPET/0000191/2023	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING,ODISHA	SARON KANTH SAHON	//
		VS	VS	0
		NATABARA BEHERA		//
265	RVWPET/0000192/2023	TRIPURARI SAHOO	LAMBODAR ACHARI	//
		VS	VS	0
		ARUN KUMAR RAY		//
266	RVWPET/0000193/2023	BEHARI CHARAN BISWAL	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR		//
267	TRP(C)/0000179/2023	RANJITA PANDA	SANJAY KUMAR PATTANAIAK	//
		VS	VS	0
		PRAVAT KUMAR DASH		//
268	TRP(C)/0000180/2023	RAJANI PATRA	BISHNU BRATA SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
269	TRP(C)/0000181/2023	PRITI PALLABI PANDA	S.N.PANDA	//
		VS	VS	0
		SAILAJA NANDAN SATAPATHY		//
270	TRP(C)/0000182/2023	IPSITA SATAPATHY	TANMAYA KUMAR MOHANTY	//
		VS	VS	0
		KAMAL KANTA SATAPATHY		//
271	TRPCRL/0000046/2023	BISWA PRAKASH SHARMA	LAXMAN PRADHAN	//0
		VS	VS	0
		STATE OF ODISHA		//
272	WA/0001002/2023	STATE OF ODISHA	SANJAY RATH,A.S.C	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0001003/2023	SK. MUSTAK AHMAD ALLI STATE OF ODISHA VS PRADIPTA KUMAR MOHANTY	DEBASIS NAYAK,A.G.A VS	// // ()
274	WA/0001004/2023	STATE OF ODISHA VS HARI CHANDRA BISOI	TARUN PATNAIK, A.S.C. VS	// // ()
275	WA/0001005/2023	STATE OF ODISHA VS ABINASH PRADHAN	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
276	WA/0001006/2023	CHIEF ENGINEER PUBLIC HEALTH, ODISHA VS SUNADHAR KULDIP	SANJAY RATH, A.S.C. VS	// // ()
277	WA/0001007/2023	DR.TAVINDER KAUR@TAVINDER KAUR CHAWLA VS DR.HARINDER SINGH	SANJEEV UDGATA VS	// // ()
278	WA/0001008/2023	STATE OF ODISHA VS BIJOY KUMAR MOHANTY	SAROJ KANTA SAMAL,A.G.A VS	// // ()
279	WA/0001009/2023	STATE OF ODISHA VS RITEN BANCHHOR	DHANANJAYA MUND,A.G.A VS	// // ()
280	WA/0001010/2023	STATE OF ODISHA VS SANIMANI MAJHI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
281	WA/0001011/2023	UNION OF INDIA VS SANDHYA RANI HANSDAH	PRASANNA KUMAR PARHI,DY. S.G.I VS	// // ()
282	WA/0001012/2023	RENUBALA PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// // ()
283	WA/0001013/2023	RAJKISHORE JENA VS COLLECTOR BHADRAK	PRAFULLA KUMAR RATH VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0001014/2023	JAI MAA SANTOSHI INFRASTRUCTURE PVT. LTD., VS STATE OF ODISHA	BBSRAVI MOHANTY VS	// 0 //
285	WP(C)/0015894/2023	SHALIMAR CHEMICAL WORKS (P), LTD. WB VS COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	SATYA RANJAN PATI VS	// 0 //
286	WP(C)/0015895/2023	SHIBA PRASAD NAIK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
287	WP(C)/0015896/2023	PADMANAVA MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
288	WP(C)/0015897/2023	KAMALA LUHAR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
289	WP(C)/0015898/2023	AKSHAY MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
290	WP(C)/0015899/2023	BIDYADHAR MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
291	WP(C)/0015900/2023	DINESH KUMAR VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
292	WP(C)/0015901/2023	AJIT KUMAR TOPPO VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
293	WP(C)/0015902/2023	DR. BIJOY KUMAR NAYAK VS COMMNR. CUM SECY., TO GOVT. OF ODISHA, H AND FW DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
294	WP(C)/0015903/2023	DURGA CHARANA SATPATHY VS STATE OF ODISHA	OM SWARUP VS	// 0 //
295	WP(C)/0015904/2023	RAMESH MAHARANA	LALIT SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0015905/2023	PRASANTA KUMAR BHUYAN	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0015906/2023	SARITA JAL	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0015907/2023	ACHINTA BERA	SUBHENDU KAR	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0015908/2023	BIKASH NAIK	SAMBIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0015909/2023	GITARANI GIRI	SUBHENDU KAR	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0015910/2023	ANANTA CHARAN NAIK	SAMBIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0015911/2023	SUKUMAR MALLICK	DEBABRATA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0015912/2023	BAIDHAR NAIK	SAMBIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0015913/2023	NITYANANDA MANDAL	SUBHENDU KAR	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0015914/2023	MRITUNJOY BOSE	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA LTD.,ROURKELA		//
306	WP(C)/0015915/2023	DIPAK KUMAR DAS @ DEEPAK KUMAR DAS	SATYA NARAYAN MISHRA 4	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0015916/2023	STATE OF ODISHA BASANTA KUMAR BEHERA VS	PRASANTA KUMAR MISHRA VS	// // 0
308	WP(C)/0015917/2023	STATE OF ODISHA PRABIR KUMAR DAS VS	VS	// // 0
309	WP(C)/0015918/2023	STATE OF ODISHA DAMODAR SENAPATI VS	SATYA NARAYAN MISHRA 4 VS	// // 0
310	WP(C)/0015919/2023	STATE OF ODISHA P.NAGBHUSAN RAO VS	PRASANTA KUMAR MISHRA VS	// // 0
311	WP(C)/0015920/2023	STATE OF ODISHA LIPTI RANJAN LENKA VS	ARUN KUMAR PATRA VS	// // 0
312	WP(C)/0015921/2023	STATE OF ODISHA SANJAY KUMAR BISWAL VS	MANOJ OJHA VS	// // 0
313	WP(C)/0015922/2023	STATE OF ODISHA LAMBODAR BISWAL VS	MANOJ OJHA VS	// // 0
314	WP(C)/0015923/2023	STATE OF ODISHA KHIROD CHANDRA SETHI VS	MANOJ OJHA VS	// // 0
315	WP(C)/0015924/2023	STATE OF ODISHA DR. SONAM SILPA MOHARANA VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
316	WP(C)/0015925/2023	STATE OF ODISHA KARUNAKAR SENAPATI VS	MANOJ OJHA VS	// // 0
317	WP(C)/0015926/2023	STATE OF ODISHA BIDYADHAR BISWAL VS STATE OF ODISHA	MANOJ OJHA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0015927/2023	NISHAKAR BISHWAL VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
319	WP(C)/0015928/2023	SAUBHAGYA CHANDRA DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
320	WP(C)/0015929/2023	JAYASHREE SRICHANDAN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
321	WP(C)/0015930/2023	BINOD HANSDAH VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
322	WP(C)/0015931/2023	PRASANTA NANDA VS UNION OF INDIA	NIRMAL RANJAN ROURAY VS	// 0 //
323	WP(C)/0015932/2023	KALYANMAYEE SELF HELP GROUP, JALESWAR VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
324	WP(C)/0015933/2023	SURESH CHANDRA SAHU VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
325	WP(C)/0015934/2023	MANARAMA JENA VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
326	WP(C)/0015935/2023	YERUKULA MANGAMMA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
327	WP(C)/0015936/2023	JAYANTI SENAPATI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
328	WP(C)/0015937/2023	BIKRAMADITYA KAR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
329	WP(C)/0015938/2023	BINOD HANSDAH	MANOJ OJHA	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0015939/2023	MATU KISKU @ MOTU MAJHI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0015940/2023	SANTOSH BISWAL @ JAGANNATH BISWAL	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0015941/2023	PRAFULA CHANDRA SENAPATI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0015942/2023	BHARATI KAR	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0015943/2023	CHAKRADHAR SENAPATI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0015944/2023	CHAKRADHAR SENAPATI	MANOJ OJHAR	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0015945/2023	KAILASH SA	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0015946/2023	BINOD HANSDAH	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0015947/2023	PRAFULA CHANDRA SENAPATI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0015948/2023	G.SUNDAR RAO	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0015949/2023	MALAYAJ PANDA	BIRAJA PRASANNA DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0015950/2023	STATE OF ODISHA JAYDEBANANDA DEVGOSWAMI VS	BIRAJA PRASANNA DAS VS	// // ()
342	WP(C)/0015951/2023	STATE OF ODISHA SANTOSH KUMAR PALLAI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
343	WP(C)/0015952/2023	STATE OF ODISHA M/S J AND T GEMS AND JEWELLERY PVT. LTD., BBSR VS	RHABANI PRASAD MOHANTY VS	// // ()
344	WP(C)/0015953/2023	THE DY. COMMNR. OF STATE TAX, BBSR BIDYUTLATA PATRA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
345	WP(C)/0015954/2023	STATE OF ODISHA ROYAL SECURITY SERVICE , SRI RAM VIHAR, BOLANGIR VS	KIRLOCHAN NANDA VS	// // ()
346	WP(C)/0015955/2023	STATE OF ODISHA GAJENDRA MAHAKUD VS	NIRANJAN BISWAL VS	// // ()
347	WP(C)/0015956/2023	STATE OF ODISHA ROYAL SECURITY SERVICE, SRI RAM VIHAR, BOLANGIR VS	KIRLOCHAN NANDA VS	// // ()
348	WP(C)/0015957/2023	STATE OF ODISHA SIBA SANKAR PARAMANIK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
349	WP(C)/0015958/2023	STATE OF ODISHA MAYADHAR DEHURI VS	SIDHESWAR MOHANTY VS	// // ()
350	WP(C)/0015959/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	KISHORE KUMAR MOHANTA VS	// // ()
351	WP(C)/0015960/2023	STATE OF ODISHA SATYA NARAYAN ACHARYA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0015961/2023	RAMESWAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
353	WP(C)/0015962/2023	NITYANANDA BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
354	WP(C)/0015963/2023	SRIDHARA PARIDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
355	WP(C)/0015964/2023	ASHIS KUMAR MAHANTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
356	WP(C)/0015965/2023	RAMAKANTA NATH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
357	WP(C)/0015966/2023	BANAMALI SAHOO VS STATE OF ODISHA	KSHIROD CHANDRA MOHAPATRA VS	// 0 //
358	WP(C)/0015967/2023	JAYDEB DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
359	WP(C)/0015968/2023	RABINARAYAN MOHANTY VS STATE OF ODISHA	KSHIROD CHANDRA MOHAPATRA VS	// 0 //
360	WP(C)/0015969/2023	DIBAKAR PANDA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
361	WP(C)/0015970/2023	RATNAKAR PADHI VS STATE OF ODISHA	KSHIROD CHANDRA MOHAPATRA VS	// 0 //
362	WP(C)/0015971/2023	CHOUBARGA NAIK VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
363	WP(C)/0015972/2023	KISHORE CHANDRA MISHRA	BHAGABAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0015973/2023	KHIRABDI BEHERA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0015974/2023	SATRUGHANA KHATUA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0015975/2023	MADHUSUDAN NAYAK	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		THE SECY. TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT., BBSR		//
367	WP(C)/0015976/2023	KRUSHNA CHANDRA MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0015977/2023	SURYANANDA DUTTA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0015978/2023	PRASANT KUMAR SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0015979/2023	PRAMOD KUMAR MOHANTY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		THE RPF COMMNR. EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR		//
371	WP(C)/0015980/2023	SANTILATA SAHU	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0015981/2023	AKHILA CHANDRA PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0015982/2023	RANGALATA NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0015983/2023	BHAGYADHAR JAGADEV	BIDESH RANJAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0015984/2023	STATE OF ODISHA BHUBANESWAR PRADHAN VS	DHANESWAR BEHERA VS	// // ()
376	WP(C)/0015985/2023	STATE OF ODISHA SUBASH CHANDRA ROUT VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
377	WP(C)/0015986/2023	STATE OF ODISHA SACHINDRANATH MOHANTA VS	DHANESWAR BEHERA VS	// // ()
378	WP(C)/0015987/2023	STATE OF ODISHA DUSMANTA SEKHAR PADHI VS	NRUSINGH CHARAN ROUT VS	// // ()
379	WP(C)/0015988/2023	STATE OF ODISHA HRUSIKESH PANDA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
380	WP(C)/0015989/2023	STATE OF ODISHA PANKAJINI ROUT VS	DEEPAK KU SAHOO VS	// // ()
381	WP(C)/0015990/2023	DIRECTOR, STATE MISSION, BBSR UGRESHWAR MOHANTA VS	DHANESWAR BEHERA VS	// // ()
382	WP(C)/0015991/2023	STATE OF ODISHA SUDHANSU SEKHAR BARIK VS	DHANESWAR BEHERA VS	// // ()
383	WP(C)/0015992/2023	STATE OF ODISHA SAROJKANTA MALLIK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
384	WP(C)/0015993/2023	STATE OF ODISHA KISHORE CHANDRA SAHU VS	DHANESWAR BEHERA VS	// // ()
385	WP(C)/0015994/2023	STATE OF ODISHA MANAS RANJAN ACHARYA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0015995/2023	HEMANTA KUMAR JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
387	WP(C)/0015996/2023	M/S. ORISSA HOMES PVT. LTD.,BBSR VS ORERA, BBSR	AVIJIT PATNAIK VS	// 0 //
388	WP(C)/0015997/2023	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
389	WP(C)/0015998/2023	MAHENDRA KUMAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
390	WP(C)/0015999/2023	P. APPEYA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
391	WP(C)/0016000/2023	SUDHI RANJAN BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
392	WP(C)/0016001/2023	KSHETRAMOHAN BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
393	WP(C)/0016002/2023	SUDAM CHANDRA PANIGRAHI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
394	WP(C)/0016003/2023	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
395	WP(C)/0016004/2023	JAYANTA MOHALIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
396	WP(C)/0016005/2023	BHARAT CHANDRA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
397	WP(C)/0016006/2023	OMBAL SAHU	SUSHANTA KUMAR JOSHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0016007/2023	D. BRAJENDRA KUMAR BINDHANIRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0016008/2023	ADHIKARI RABINARAYAN DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0016009/2023	CHANDRA SEKHAR MOHANTY	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0016010/2023	AKSHAYA KUMAR PATRI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0016011/2023	D. BRAJENDRA KUMAR BINDHANIRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0016012/2023	BHARAT CHANDRA JENA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0016013/2023	BIDESHI PRADHAN	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0016014/2023	ALEKHA CHANDRA MOHANTY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0016015/2023	MAHENDRA HARICHANDAN	KABITA PATRA	//
		VS	VS	0
		AO, PNB, BBSR		//
407	WP(C)/0016016/2023	RAMESH MALIK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0016017/2023	KABITA MOHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0016018/2023	STATE OF ODISHA SASMITA PRADHAN VS	PRAKASH KUMAR MISHRA VS	// // ()
410	WP(C)/0016019/2023	STATE OF ODISHA RAMESH CHANDRA DASH VS	DHANESWAR BEHERA VS	// // ()
411	WP(C)/0016020/2023	STATE OF ODISHA TANKADHAR MEHER VS	JYOTSNAMAYEE RATH VS	// // ()
412	WP(C)/0016021/2023	STATE OF ODISHA NRUSINGH CHARAN ROUT VS	DHANESWAR BEHERA VS	// // ()
413	WP(C)/0016022/2023	STATE OF ODISHA DEBENDRA KUMAR SAHOO VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
414	WP(C)/0016023/2023	STATE OF ODISHA SAILABALA MISHRA VS	SRINIVAS MOHANTY VS	// // ()
415	WP(C)/0016024/2023	STATE OF ODISHA NASIM NIGAR VS	DHANESWAR BEHERA VS	// // ()
416	WP(C)/0016025/2023	STATE OF ODISHA DURYODHAN PRADHAN VS	PRAKASH KUMAR MISHRA VS	// // ()
417	WP(C)/0016026/2023	STATE OF ODISHA PRATIMA SUNANI VS	BANSHIDHAR SATAPATHY VS	// // ()
418	WP(C)/0016027/2023	STATE OF ODISHA AHALYA KHATUA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
419	WP(C)/0016028/2023	STATE OF ODISHA BHARAT CHANDRA MEHER VS STATE OF ODISHA	SOURAV MOHANTY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0016029/2023	RUSIA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
421	WP(C)/0016030/2023	PRIYAMBADA KAR VS SECRETARIAT DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR	SRINIVAS MOHANTY VS	// 0 //
422	WP(C)/0016031/2023	BANAMBAR MALIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
423	WP(C)/0016032/2023	WAISHNAW CHARAN PARHI VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
424	WP(C)/0016033/2023	ANNAPURNA MISHRA VS STATE OF ODISHA	SUDARSHAN PRADHAN VS	// 0 //
425	WP(C)/0016034/2023	KAPILESWAR BAG VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
426	WP(C)/0016035/2023	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
427	WP(C)/0016036/2023	PRANADHANA DEBTA VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
428	WP(C)/0016037/2023	MADHUSUDAN MALLICK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
429	WP(C)/0016038/2023	BAIJAYANTI SATAPATHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
430	WP(C)/0016039/2023	NABAKISHORE PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
431	WP(C)/0016040/2023	RAJENDRA BHOI	SAUBHAGYA KUMAR SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0016041/2023	PRAHARAJ MAJHI	SRINIBASH SATAPATHY	//
		VS	VS	0
		THE STATE OF ODISHA		//
433	WP(C)/0016042/2023	TIKINA PRADHAN	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0016043/2023	SAROJKANTA SAMAL	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0016044/2023	SAMIR KUMAR DAS MAHAPARTRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0016045/2023	RAJKISHORE LENKA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0016046/2023	UDAYANATH SAHU	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0016047/2023	PRADEEP KUMAR SAMAL	SHREEKANTA PRASAD SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0016048/2023	SAMSAD BANU	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0016049/2023	MANJULATA MALLIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0016050/2023	NARENDRA KUMAR LENKA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0016051/2023	BANSHIDHAR PANIGRAHI	SAURAV MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
443	WP(C)/0016052/2023	NIHAR RANJAN GUMANSINGH	KULADA NANDA DAS	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. HOME DEPT. BBSR		//
444	WP(C)/0016053/2023	YUDHISTHIR SAHOO	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
445	WP(C)/0016054/2023	JAJATI KISHORE SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0016055/2023	ASHOK KUMAR ROUSTRAY	SAURAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0016056/2023	SONU PRASAD SONAR	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
448	WP(C)/0016057/2023	SARAT KUMAR SETHY	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
449	WP(C)/0016058/2023	CHINMAYA JENA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0016059/2023	RABINDRA KUMAR BARIK	SAURAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0016060/2023	M/S SHREE BINAYAK TRADERS, BHADRAK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		THE ZONAL MANAGER CUM AO, INDIAN BANK, CUTTACK		//
452	WP(C)/0016061/2023	AMULYA KUMAR SAHOO	SAURAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
453	WP(C)/0016062/2023	KAILASH CHANDRA SWAIN	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0016063/2023	DILLIP KUMAR SWAIN VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
455	WP(C)/0016064/2023	NEETA SWAIN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
456	WP(C)/0016065/2023	ANANTA PRASAD GAHAN VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
457	WP(C)/0016066/2023	UMA CHARAN TRIPATHY VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
458	WP(C)/0016067/2023	LIPIRANI JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
459	WP(C)/0016068/2023	TULESWAR PASAYAT VS MAHANADI COAL FIELDS LIMITED ,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
460	WP(C)/0016069/2023	SUBHAM KUMAR DORA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
461	WP(C)/0016070/2023	SUJATA NAYAK VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
462	WP(C)/0016071/2023	PRAVAKAR BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
463	WP(C)/0016072/2023	RANJAN KUMAR BEHURA VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
464	WP(C)/0016073/2023	RAJKISHOR MISHRA VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
465	WP(C)/0016074/2023	ODISHA DEBTS RECOVERY TRIBUNAL BAR ASSOCIATION, CUTTACK	RUDRA PRASAD KAR	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
466	WP(C)/0016075/2023	PURA BARIK	SAURAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0016076/2023	PABITRA MOHAN PATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0016077/2023	SISIR KUMAR MOHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0016078/2023	PANKAJ LOCHAN PALAI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0016079/2023	DILLIP KUMAR BEHURA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0016080/2023	DEBENDRA KUMAR SENAPATI	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0016081/2023	SADANANDA PUROHIT	SAURAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0016082/2023	SRI SRI RUKMINI RADHAKANTA @ RADHAKRUSHNA PRASAD MOHANTY	PRASAD MOHANTY	//
		VS	VS	0
		V. BALAKRISHNA RAJU		//
474	WP(C)/0016083/2023	JAGADISH BEHERA	SAURAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0016084/2023	ASHOK KUMAR BHUE	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0016085/2023	CHHAYA KUMARI KALET	SUKANTA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0016086/2023	STATE OF ODISHA SURESH CHANDRA NAYAK VS	DR.PURUSOTTAM CHULI VS	// // ()
478	WP(C)/0016087/2023	STATE OF ODISHA MOHAN MAHANANDA VS	SUKANTA KUMAR MISHRA VS	// // ()
479	WP(C)/0016088/2023	STATE OF ODISHA KRUPASINDHU RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
480	WP(C)/0016089/2023	STATE OF ODISHA BIJAYA MALLIK VS	RAJKUMAR SUTAR VS	// // ()
481	WP(C)/0016090/2023	STATE OF ODISHA DOLAMANI BHOI VS	SUKANTA KUMAR MISHRA VS	// // ()
482	WP(C)/0016091/2023	STATE OF ODISHA MOHAN HARIJAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
483	WP(C)/0016092/2023	STATE OF ODISHA ARUN KUMAR NAYAK VS	BIDESH RANJAN BEHERA VS	// // ()
484	WP(C)/0016093/2023	STATE OF ODISHA BENUDHAR BAG VS	SUKANTA KUMAR MISHRA VS	// // ()
485	WP(C)/0016094/2023	STATE OF ODISHA CHINTA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
486	WP(C)/0016095/2023	STATE OF ODISHA ARUN KUMAR SAHOO VS	SANTOSH KUMAR MOHAPATRA VS	// // ()
487	WP(C)/0016096/2023	COLLECTOR, CUTTACK RUSHI SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0016097/2023	HARI CHARAN GUPTA VS ASST COMMISSIONER OF INCOME TAX, ROURKELA	SASWAT KUMAR ACHARYA VS MOHENDRA KUMAR MOHAPATRO	// 0 //
489	WP(C)/0016098/2023	KETAN MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
490	WP(C)/0016099/2023	BHAKTI JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS SASWAT KUMAR ACHARYA	// 0 //
491	WP(C)/0016100/2023	HARI CHARAN GUPTA VS ASST COMMISSIONER OF INCOME TAX, ROURKELA	SASWAT KUMAR ACHARYA VS MOHENDRA KUMAR MOHAPATRO	// 0 //
492	WP(C)/0016101/2023	CHERA HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
493	WP(C)/0016102/2023	BASU MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS GOPAL SINHA	// 0 //
494	WP(C)/0016103/2023	TRUPTIMAYEE SUBUDHI VS STATE OF ODISHA	GOPAL SINHA VS MOHENDRA KUMAR MOHAPATRO	// 0 //
495	WP(C)/0016104/2023	JOGESWAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
496	WP(C)/0016105/2023	BALARAM BARIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS SUKANTA KUMAR MISHRA	// 0 //
497	WP(C)/0016106/2023	DEBADAS MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS BUDHADEV ROURTRAY	// 0 //
498	WP(C)/0016107/2023	MAHESWAR CHOUDHURY VS STATE OF ODISHA	BUDHADEV ROURTRAY VS MOHENDRA KUMAR MOHAPATRO	// 0 //
499	WP(C)/0016108/2023	TARA DEI SAHU	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0016109/2023	CHAMARA JAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0016110/2023	UTTAM OJHA	ASUTOSH SAHOO	//
		VS	VS	0
		THE CEO, TPCODL, BBSR		//
502	WP(C)/0016111/2023	UDHABA NAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0016112/2023	M/S ORIENTAL SECURITY SERVICE, BBSR	KISHORE KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
504	WP(C)/0016113/2023	RAJENDRA PRASAD DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0016114/2023	RABINARAYAN PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0016115/2023	HARI CHALAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0016116/2023	SHISHIR KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0016117/2023	SURENDRA @ SUREN HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0016118/2023	UDDHABA NAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0016119/2023	DEBABRATA PAHADASINGH @ GUMANSIGH	SANTOSH KUMAR SAMANTARAYA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0016120/2023	STATE OF ODISHA BANAMALI NAG VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
512	WP(C)/0016121/2023	STATE OF ODISHA AKSHYA KUMAR NAYAK VS	SANTOSH KUMAR SAMANTARAYA VS	// // ()
513	WP(C)/0016122/2023	STATE OF ODISHA HARI SANKAR SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
514	WP(C)/0016123/2023	STATE OF ODISHA SANATAN DAS VS	ARJUNA CHARANA BEHERA VS	// // ()
515	WP(C)/0016124/2023	STATE OF ODISHA GUPTA GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
516	WP(C)/0016125/2023	STATE OF ODISHA SUBASINI MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // ()
517	WP(C)/0016126/2023	STATE OF ODISHA DIBAKAR PRADHAN VS	SANGRAM JENA VS	// // ()
518	WP(C)/0016127/2023	STATE OF ODISHA MD. SAHID VS	LAXMAN BHOI VS	// // ()
519	WP(C)/0016128/2023	STATE OF ODISHA MANMOHAN PATRA VS	PRAMOD KUMAR NAYAK VS	// // ()
520	WP(C)/0016129/2023	CUTTACK CENTRAL COOPERATIVE BANK LTD. CUTTACK JAGADISH MAJHI VS	DURGESH NARAYAN RATH VS	// // ()
521	WP(C)/0016130/2023	STATE OF ODISHA SIBA PRASAD BAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0016131/2023	HARAMANI NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
523	WP(C)/0016132/2023	BABAJI CHARAN NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
524	WP(C)/0016133/2023	HRUSIKESH KHOSLA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
525	WP(C)/0016134/2023	RAMACHANDRA MUNDACHHINA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
526	WP(C)/0016135/2023	SARBESWAR PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
527	WP(C)/0016136/2023	NANI GOPAL PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
528	WP(C)/0016137/2023	BENJAMIN DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
529	WP(C)/0016138/2023	SADASIVA NAIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
530	WP(C)/0016139/2023	RAJDEEP CHARLES TOPPO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
531	WP(C)/0016140/2023	PUJA PANDA SEBAYAT SAMITY, BBSR VS COMMNR. OF ENDWOMENTS, BBSR	DWARIKA PRASAD MOHANTY VS	// 0 //
532	WP(C)/0016141/2023	CHARAN PARIDA VS REGISTRAR ADMN., ORISSA HIGH COURT, CUTTACK	NIHAL RATH VS	// 0 //
533	WP(C)/0016142/2023	GOBARDHAN MAJHI	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0016143/2023	SAHADEB SARKAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0016144/2023	ABIDA RAITA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0016145/2023	MANJULATA GAMANGO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0016146/2023	LAXMIDHAR DAS	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0016147/2023	ADAMA GMANGO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0016148/2023	GYANA @ GYANI SUNDARI NAYAK @ GYANI SUNIDAMANOJ KUMAR PANDA	MANOJ KUMAR PANDA	//
		VS	VS	0
		MAMATA NAYAK		//
540	WP(C)/0016149/2023	M/S. CHAITANYA SWAIN	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
541	WP(C)/0016150/2023	SWADHINA NAYAK	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0016151/2023	M/S.BIJAYA KUMAR BEHERA	KAJAL SAHOO	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX(APPEAL),ANGUL		//
543	WP(C)/0016152/2023	BIKRAM KESHARI PARIDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0016153/2023	RANJAN KUMAR MAHAPATRA	MANAS KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0016154/2023	STATE OF ODISHA MAHENDRA KUMAR PATI VS	BIKASH KUMAR ROUTRAY VS	// // ()
546	WP(C)/0016155/2023	STATE OF ODISHA JAYANT KUMAR DASH VS	CHANDAN MISHRA VS	// // ()
547	WP(C)/0016156/2023	R.T.O., KENDRAPARA LINGARAJ NAYAK VS	ARUN KUMAR MISHRA-2 VS	// // ()
548	WP(C)/0016157/2023	STATE OF ODISHA ASHOK SAW VS	KHIROD CHANDRA MAJHI VS	// // ()
549	WP(C)/0016158/2023	R.T.O., BARBIL M/S. DIBYALOCHAN BAL VS	KAJAL SAHOO VS	// // ()
550	WP(C)/0016159/2023	JOINT COMMNR OF STATE TAX, ANGUL ANIL KUMAR MAHALIK VS	KHIROD CHANDRA MAJHI VS	// // ()
551	WP(C)/0016160/2023	R.T.O., BHUBANESWAR RAMAKANTA NAYAK VS	PRASANTA KUMAR SAHOO VS	// // ()
552	WP(C)/0016161/2023	UNION OF INDIA KISHORE KUMAR ROUT VS	KHIROD CHANDRA MAJHI VS	// // ()
553	WP(C)/0016162/2023	R.T.O., KENDRAPARA BIJAY KUMAR SENAPATI VS	CHANDAN MISHRA VS	// // ()
554	WP(C)/0016163/2023	R.T.O., CUTTACK SK. AZMAT BUX VS	SATYABRATA MOHANTY VS	// // ()
555	WP(C)/0016164/2023	THE SECY. ODISHA PUBLIC SERVICE COMMISSION, CUTTACK SASHI TARAI VS	BHABANI SHANKAR RAYAGURU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0016165/2023	SHANKAR DAS VS M/S PARADEEP PHOSPHATES LTD., BBSR	AUROVINDA MOHANTY VS	// 0 //
557	WP(C)/0016166/2023	ASHOK MALLICK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
558	WP(C)/0016167/2023	MANWAR ALLI KHAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
559	WP(C)/0016168/2023	GOVINDPUR VILLAGE COMMITTEE, MAHAKALAPADA VS STATE OF ODISHA	DEEPALESI MOHAPATRA VS	// 0 //
560	WP(C)/0016169/2023	DILLIP KUMAR MISHRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
561	WP(C)/0016170/2023	MANMATH NATH DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
562	WP(C)/0016171/2023	BIHARILAL PATEL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
563	WP(C)/0016172/2023	CHANDA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
564	WP(C)/0016173/2023	RABINDRANATH PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
565	WP(C)/0016174/2023	M/S. MAA TARINI ENGINEERING VS JOINT COMMNR OF STATE TAX, ANGUL.	KAJAL SAHOO VS	// 0 //
566	WP(C)/0016175/2023	M/S VISA STEEL LTD., BBSR VS UNION OF INDIA	JYOTI RANJAN DEO VS	// 0 //
567	WP(C)/0016176/2023	HADIBANDHU PRADHAN	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
568	WP(C)/0016177/2023	BHABANI SHANKAR NAYAK	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0016178/2023	PRAMOD KUMAR SAHOO	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0016179/2023	M/S SRINIBAS SARANGI, DHENKANAL	CHITTARANJAN DAS	//
		VS	VS	0
		THE COMMNR. OF CT AND GST., BANIJYAKAR BHAWAN, CUTTACK		//
571	WP(C)/0016180/2023	MIR SADAB	VIVEKANANDA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0016181/2023	ABHIRAM NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0016182/2023	BIDYADHAR PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
574	WP(C)/0016183/2023	SUDHIR KUMAR DEY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0016184/2023	M/S SCS UMSL JV, CUTTACK	SANDEEP KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
576	WP(C)/0016185/2023	TARASHANKAR MOHARANA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0016186/2023	RATIKANTA MOHANTA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WP(C)/0016187/2023	BALA JOSHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WP(C)/0016188/2023	STATE OF ODISHA SANGHAMITRA BEHERA VS	SANJIT KUMAR DAS VS	// // ()
580	WP(C)/0016189/2023	THE STATE OF ODISHA RAMAKANTA PARIJA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
581	WP(C)/0016190/2023	STATE OF ODISHA DOULATA SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
582	WP(C)/0016191/2023	STATE OF ODISHA GAJENDRA NATH MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
583	WP(C)/0016192/2023	STATE OF ODISHA RIDA INFRA PRIVATE LIMITED., KHURDA VS	KISHORE KUMAR MISHRA VS	// // ()
584	WP(C)/0016193/2023	COMMISSIONER B.M.C, KHURDA JAGANNATH NAYAK VS	RANJAN KUMAR ROUT VS	// // ()
585	WP(C)/0016194/2023	DISTRICT MANAGER, OSCSC LTD., JAGATSINGHPUR DEEPAK STEEL AND POWER LTD.,SUNDARGARH VS	SASWAT KUMAR ACHARYA VS	// // ()
586	WP(C)/0016195/2023	ASST. COMMNR. OF INCOME TAX, ROURKELA KELU CHARAN PAIKARAY VS	VS	// // ()
587	WP(C)/0016196/2023	STATE OF ODISHA M/S SHRI KRUPALU STEEL AND CASTING, JAJPUR VS	LALIT KUMAR MAHARANA VS	// // ()
588	WPCRL/0000065/2023	TP NORTHERN ODISHA DITRIBUTION LTD (TPNODL), JAJPUR GOUTAM SAMAL VS	TAPAN KUMAR MANDAL VS	// // /0 ()
589	WPCRL/0000066/2023	STATE OF ODISHA RATNAKAR GIRI VS	SURYAKANTA DWIBEDI VS	// // /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WPCRL/000067/2023	SAROJ GOCHHAYAT @ SAROJ KUMAR GOCHHAYAT VS STATE OF ODISHA	SURYA KANTA DWIBEDI VS	// () //
591	ABLAPL/0004887/2023	ANJAN KUMAR ROUT VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	CHAULIAGANJA /328 /2022 () //
592	ABLAPL/0004888/2023	RAJAKISHORE JAYASINGH @ RAJA JAYSINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHANDAGIRI P.S. /453 /2021 () //
593	ABLAPL/0004889/2023	SARAT CH. SWAIN VS STATE OF ODISHA	BADRINARAYAN PANDA VS	DHARMASALA /295 /2023 () //
594	ABLAPL/0004890/2023	SANTOSH KUMAR KHADANGA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	TANGI (KHURDA) /349 /2023 () //
595	ABLAPL/0004891/2023	BABINA PRUSTY VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /52 /2023 () //
596	ABLAPL/0004892/2023	SUBRAT KUMAR MUDULI @ NILAN VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	ABHAYACHANDPUR /122 /2023 () //
597	ABLAPL/0004893/2023	ALOKA HARIJAN @ SUNA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /22 /2023 () //
598	ABLAPL/0004894/2023	KRUSHNA CHANDRA SATAPATHY VS STATE OF ODISHA	PITAMBAR PANDA VS	K.NUAGOAN /59 /2023 () //
599	ABLAPL/0004895/2023	SHANTANU KUMAR NAIK @ RAJU NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /368 /2022 () //
600	ABLAPL/0004896/2023	ULAS DEBI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DORAGUDA PS /17 /2023 () //
601	ABLAPL/0004897/2023	MANOJ KUMAR PANDA	BASUDEV PUJARI	BADAGADA /191 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0004898/2023	STATE OF ODISHA SANJUKTA BARAL	TAPOBANTA BARIK	// NIMAPADA /144 /2023
		VS	VS	()
603	ABLAPL/0004899/2023	STATE OF ODISHA CHIRANJIB NAYAK	SUKANTA KUMAR NAYAK	// RAJKANIKA /263 /2023
		VS	VS	()
604	ABLAPL/0004900/2023	STATE OF ODISHA NIROD NAIK	PARTHA SARATHI NAYAK	// BANARAPAL /162 /2023
		VS	VS	()
605	ABLAPL/0004901/2023	STATE OF ODISHA NIMAIN CHARAN SAMAL	PARTHA SARATHI NAYAK	// KANTABANIA PS /55 /2023
		VS	VS	()
606	ABLAPL/0004902/2023	STATE OF ODISHA TARA PRASAD PANDA	SUDARSAN PANDA	// MAHILA (BERHAMPUR) /62 /2023
		VS	VS	()
607	ABLAPL/0004903/2023	STATE OF ODISHA PADMANABHA NAYAK	SK. ZAFARULLA	// SAHADEV KHUNTA /100 /2023
		VS	VS	()
608	ABLAPL/0004904/2023	STATE OF ODISHA PRADIP JENA	PRATYUSHA NAIDU	// / /0
		VS	VS	()
609	ABLAPL/0004905/2023	STATE OF ODISHA DANDAPANI BALIARSINGH	BIJAYA KUMAR PARIDA (2)	// TUMUDIBANDHA /46 /2023
		VS	VS	()
610	ABLAPL/0004906/2023	STATE OF ODISHA SHITAB ALAM SHAIKH	TRILOCHAN PANIGRAHI	// NIMAPADA /96 /2023
		VS	VS	()
611	ABLAPL/0004907/2023	STATE OF ODISHA BIMAL KERKETTA	SWARAJ PATEL	// RAJGANGPUR /590 /2022
		VS	VS	()
612	ABLAPL/0004908/2023	STATE OF ODISHA SUSANTA BEHERA	DEBASNAN DAS	// RUPSA /51 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0004909/2023	STATE OF ODISHA PRANAB BARIK @ LALA VS	NARESH KUMAR NAIK VS	// HEMGIR /141 /2023 ()
614	ABLAPL/0004910/2023	STATE OF ODISHA BICHITRA DAS @ BUNU VS	ARIJEET MISHRA VS	// SUKINDA /104 /2023 ()
615	ABLAPL/0004911/2023	STATE OF ODISHA PRASANNA KUMAR NAIK VS	BIJAYA KUMAR PARIDA 2 VS	// SARANAKUL /155 /2022 ()
616	ABLAPL/0004912/2023	STATE OF ODISHA PITABAS PARIDA VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /393 /2023 ()
617	ABLAPL/0004913/2023	STATE OF ODISHA SUSANTA KUMAR MOHANTY@SUSHANTA MOHANTY VS	SURYAKANTA DWIBEDI VS	// KAMARDA /52 /2023 ()
618	ABLAPL/0004914/2023	STATE OF ODISHA TRIPURA SAHU VS	SATYABRATA MOHANTY VS	// THAKURGARH /66 /2023 ()
619	ABLAPL/0004915/2023	STATE OF ODISHA MANAS MALLIK VS	UDIT RANJAN JENA VS	// MANGALPUR /194 /2022 ()
620	ABLAPL/0004916/2023	STATE OF ODISHA BHUTA @ SATYARANJAN MOHALIK VS	PRABIR KUMAR RAY VS	// BARI /395 /2022 ()
621	ABLAPL/0004917/2023	STATE OF ODISHA AJIT KUMAR NAYAK VS	RABINDRA NATH PANDA VS	// CHANDRASEKHARPUR /253 /2022 ()
622	ABLAPL/0004918/2023	STATE OF ODISHA KANTAMAY PAL VS	RABINDRA NATH PANDA VS	// R.UDAYAGIRI /58 /2021 ()
623	ABLAPL/0004919/2023	STATE OF ODISHA BANALATA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0004920/2023	JAGA @ ABHAYA KUMAR SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ASTARANGA /74 /2023 () //
625	ABLAPL/0004921/2023	ASHOK SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /212 /2023 () //
626	ABLAPL/0004922/2023	VIBHAV PANDEY VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	AINTHAPALI /677 /2021 () //
627	ABLAPL/0004923/2023	RAJESH KUMAR MAHAPATRA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JUJUMURA /16 /2023 () //
628	ABLAPL/0004924/2023	SASMITA JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /122 /2023 () //
629	ABLAPL/0004925/2023	AJIT KUMAR MAHALIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /111 /2023 () //
630	ABLAPL/0004926/2023	SUBASH BHUKTA VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI SADAR /48 /2022 () //
631	ABLAPL/0004927/2023	DILIP KUMAR PRADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PALLAHARA /120 /2023 () //
632	ABLAPL/0004928/2023	BAIDHAR MALLIK VS STATE OF ODISHA	PRATIK NAYAK VS	BARI /136 /2023 () //
633	ABLAPL/0004929/2023	ABHISHEK BHUTIA @ LIPU VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /589 /2022 () //
634	ABLAPL/0004930/2023	PUSPANJALI RANA @ NAMITA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /111 /2023 () //
635	ABLAPL/0004931/2023	MAGUNI DAS	MANORANJAN PADHY	KHALLIKOTE /264 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0004932/2023	VARSHA AGARWAL	SUMIT KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0004933/2023	MANGU @ MANGARAJ SHIAL	MADHUMITA NAIK	SORO /363 /2021
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0004934/2023	DEBADUTTA BEHERA	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0004935/2023	SUMIT KUMAR AGARWAL	SUMIT KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0004936/2023	KARTTIKA SUBUDHI @ KARTIKA	JULU KHANSAMA	BOLAGARH P.S. /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0004937/2023	BASANTA PRADHAN	MANAS KUMAR CHAND	BANAPUR P.S. /51 /2017
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0004938/2023	KALANDI BARIK@PRAVAKAR BARIK	BINAYA BHUSAN ROURAY	SATYABADI /119 /2023
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0004939/2023	MANORAMA BARIK @ HARAMANI BARIK	BINAYA BHUSAN ROURAY	SATYABADI /119 /2023
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0004940/2023	UDHABA CHARAN NAYAK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0004941/2023	SUSAMA BARIK @ SUMANA BARIK	ACHYUTANANDA PATTANAIAK	BHANDARIPOKHARI /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0004942/2023	SANTOSH KUMAR SASMAL@SANTASH KUMAR SASMAL	SURYAKANTA DWIBEDI	KAMARDA /54 /2023
		VS	VS	()

ORISSA HIGH COURT
FILING REPORT AS ON :15/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0004943/2023	STATE OF ODISHA JITENDRA KUMAR SAMAL VS	SUJATA JENA VS	// KAMARDA /57 /2023 ()
648	ABLAPL/0004944/2023	STATE OF ODISHA PRADYOT PRAJNALOK BARAL VS	TAPOBANTA BARIK VS	// NIMAPADA /144 /2023 ()
649	ABLAPL/0004945/2023	STATE OF ODISHA MOHAN PADHAN VS	SARAT KUMAR JENA VS	// BARGARH /305 /2023 ()
650	ABLAPL/0004946/2023	STATE OF ODISHA GEETA MANJARI DASH VS	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /2 /2023 ()
651	ABLAPL/0004947/2023	STATE OF ODISHA(VIG.) SUSHANTA KUMAR ROUT VS	ADHIRAJ MOHANTY VS	// KAMAKHYANAGAR /171 /2023 ()
652	ABLAPL/0004948/2023	STATE OF ODISHA GOBARDHAN JENA VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /199 /2023 ()
653	ABLAPL/0004949/2023	STATE OF ODISHA SANJAY KUMAR SHAOO VS	SURYAKANTA DWIBEDI VS	// MAHILA P.S. BUXIBAZAR /30 /2023 ()
654	ABLAPL/0004950/2023	STATE OF ODISHA HARIHAR SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// MAHILA P.S. BUXIBAZAR /134 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :15/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 FA/170/1995	PURNA-MP	
2	8/2023 RFA/2/2023	JANAKI @ JANAKILATA SAHOO-MP	AJAYA KUMAR NAYAK
3	10/2023 COA/5/2023	M/S.WESTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR-MP	MEHA BISHNUNINGO
4	41/2023 TRPCRL/46/2023	BISWA PRAKASH SHARMA-MP	LAXMAN PRADHAN
5	108/2023 WPC(OAC)/2105/2017	DINABANDHU MUNDA-MP	
6	109/2023 WPC(OAC)/4230/2016	BINATA JENA-MP	
7	154/2023 CMAPL/340/2023	BENUDHAR SWAIN-MP	SWARUP KUMAR PATNAIK
8	155/2023 CMAPL/340/2023	BENUDHAR SWAIN-MP	SWARUP KUMAR PATNAIK
9	156/2023 CMAPL/388/2023	PREETI REKHA MOHANTY-MP	LAXMI NARAYAN RAYATSINGH
10	170/2023 CRLMP/984/2023	KAUSARI BEGAM-MP	MONOMOY BASU
11	171/2023 CRLMP/116/2023	MANJULATA BEJA-MP	
12	172/2023 CRLMP/1001/2023	SUVENDU MAHAPATRA-MP	PRABIR KUMAR RAY
13	176/2023 RVWPET/153/2023	NILAMBARA BISHI-MP	PRASANTA KUMAR PANDA
14	177/2023 RVWPET/187/2023	BANALATA SAHOO-MP	ANAND CHANDRA SWAIN
15	178/2023 MATA/165/2023	PRAMILA DAS-MP	PRASANTA KUMAR NAYAK
16	178/2023 RVWPET/188/2023	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, BBSR-MP	PRASANTA KUMAR NAYAK
17	179/2023 RVWPET/188/2023	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, BBSR-MP	PRASANTA KUMAR NAYAK
18	179/2023 MATA/165/2023	PRAMILA DAS-MP	PRASANTA KUMAR NAYAK
19	180/2023 RVWPET/188/2023	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, BBSR-MP	PRASANTA KUMAR NAYAK
20	181/2023 RVWPET/190/2023	CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, ODISHA-MP	PRASANTA KUMAR NAYAK
21	182/2023 RVWPET/190/2023	CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, ODISHA-MP	PRASANTA KUMAR NAYAK
22	183/2023 RVWPET/189/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
23	184/2023 RVWPET/190/2023	CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, ODISHA-MP	PRASANTA KUMAR NAYAK
24	185/2023 RVWPET/191/2023	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, ODISHA-MP	PRASANTA KUMAR NAYAK
25	186/2023 RVWPET/191/2023	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION, SARADA VENTURES PRIVATE LIMITED, ODISHA-MP	PRASANTA KUMAR NAYAK
26	187/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A

27	RVWPET/189/2023 188/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
28	RVWPET/189/2023 189/2023	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING,ODISHA-MP	
29	RVWPET/191/2023 190/2023	TRIPURARI SAHOO-MP	LAMBODAR ACHARI
30	RVWPET/192/2023 199/2023	GHANASHYAM KUMURA-MP	BASUDEV PUJARI
31	RPFAM/158/2023 200/2023	RANJITA PANDA-MP	SANJAY KUMAR PATTANAİK
32	TRP(C)/179/2023 200/2023	SANTOSH KUMAR SATAPATHY-MP	SOUBHAGYA KUMAR DASH
33	RPFAM/160/2023 201/2023	RAJANI PATRA-MP	BISHNU BRATA SINGH
34	TRP(C)/180/2023 201/2023	BHIKARI CHARAN SAHU-MP	MANOJ KUMAR PANDA
35	RPFAM/162/2023 202/2023	PRITI PALLABI PANDA-MP	S.N.PANDA
36	TRP(C)/181/2023 202/2023	SANGRAM KESHARI DALAI-MP	MANAS CHAND
37	RPFAM/164/2023 203/2023	IPSITA SATAPATHY-MP	TANMAYA KUMAR MOHANTY
38	TRP(C)/182/2023 216/2023	BISHNU PRASAD DAS-MP	SUBHASISH DAS
39	CONTC/3394/2023 360/2023	D.RAJESWAR PATRA-MP	SANTOSH KUMAR SAMANTARAY
40	CRLREV/449/2021 361/2023	RAUNAK AGARWAL-MP	ASUTOSH SAHOO
41	CRLREV/262/2023 362/2023	ABHIMANYU SETHI-MP	BIJAYA KUMAR MOHANTY
42	CRLREV/202/2023 363/2023	RAGHU HARIJAN @ GAJU-MP	SURYAKANTA DWIBEDI
43	CRLREV/263/2023 364/2023	RAGHU HARIJAN @ GAJU-MP	SURYAKANTA DWIBEDI
44	CRLREV/263/2023 365/2023	RAGHU HARIJAN @ GAJU-MP	SURYAKANTA DWIBEDI
45	CRLREV/263/2023 391/2023	TATA AIG G.I.CO. LTD.-MP	AVIJIT PATNAİK
46	FAO/195/2023 392/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CCP.DIT,IMP	
47	FAO/172/2023 526/2023	SATRUGHNA BEURA-MP	AJIT CHANDRA MOHAPATRA
48	CMP/557/2023 526/2023	GANESH PRASAD SAH-MP	M/S.UPENDRA KU.SAMAL
49	RSA/6/2014 527/2023	RABINARAYAN JENA-MP	KARUNAKAR RATH
50	RSA/197/2023 527/2023	SATRUGHNA BEURA-MP	AJIT CHANDRA MOHAPATRA
51	CMP/557/2023 528/2023	BABULI @ SAROJ KUMAR LENKA-MP	PRADEEP KUMAR MOHAPATRA
52	CMP/558/2023 528/2023	LUCHNA SA-MP	SAMARENDRA BAHADUR
53	RSA/198/2023 529/2023	ALAKA NAYAK-MP	PRANAB KUMAR GHOSE
54	CMP/562/2023 529/2023	D. CHINAMMA REDDY @ T. CHINAMA REDDY-MP	BIBASWATA PANIGRAHI
55	RSA/200/2023 530/2023	PANKAJNALINI DAVID-MP	BAIBASWATA PANIGRAHI
56	CMP/563/2023 530/2023	LURU MEHER-MP	BHASKAR CHANDRA PANDA
57	RSA/35/2023 531/2023	KABINDRA KUMAR JENA-MP	AMIT PRASAD BOSE
	CMP/564/2023		

58	531/2023 RSA/460/2007	RAJENDRA GOUD-MP	SUMITRA MOHANTY
59	532/2023 CMP/565/2023	SIKHA KARALI-MP	AMIT PRASAD BOSE
60	532/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
61	533/2023 CMP/566/2023	RAMESH CHANDRA SAHOO-MP	BIPIN KUMAR NAYAK
62	533/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
63	534/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
64	535/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
65	536/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
66	537/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
67	538/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
68	539/2023 RSA/460/2007	RAJENDRA GOUD-MP	M/S.RAMAKANT MOHANTY
69	540/2023 RSA/131/2023	MANJULATA PATI-MP	BIBEKANANDA BHUYAN
70	736/2023 BLAPL/7956/2022	JAGANNATH BEHERA-MP	
71	737/2023 BLAPL/4850/2023	SURESH SAHOO-MP	JENAMANI JEEBAN JYOTI
72	738/2023 BLAPL/658/2022	RAJU BISWAS-MP	M/S.R.L.PATTNAIK M.NANDY, R.K.DAS
73	739/2023 BLAPL/4535/2023	SUDHIRA PAIKA-MP	SATYANARAYAN MISHRA
74	740/2023 BLAPL/1721/2023	SABITA SWAIN @ CHHABI-MP	BICHITRA NARAYAN SATAPATHY
75	741/2023 BLAPL/6348/2022	SIDHARTH ROUT @ SIPUN-MP	SOURA CHANDRA MOHAPATRA
76	742/2023 BLAPL/4603/2023	SIBANI MOHARANA-MP	PRAKASH KUMAR MISHRA
77	743/2023 BLAPL/3007/2023	MANGU@MANOJ MOHARANA-MP	BIPLAB KUMAR DASH
78	744/2023 BLAPL/3615/2023	HARE SAMARATH-MP	
79	745/2023 BLAPL/11367/2022	DEEP ROY-MP	
80	746/2023 BLAPL/13132/2022	MAMTAZ KHAN-MP	AMULYA RATNA PANDA
81	747/2023 BLAPL/5499/2023	TUNU @ TUNA NAYAK-MP	AMULYA RATNA PANDA
82	748/2023 BLAPL/5515/2023	SURAJ MANDAL-MP	NIHAR RANJAN SAHOO
83	749/2023 BLAPL/12968/2022	RAKESH KUMAR SAHOO @ KALU @ RAKA-MP	JUGALA KISHORE PANDA
84	750/2023 BLAPL/4837/2023	SUSHIL KUMAR MOHANTY-MP	KHUSBU PANIGRAHI
85	751/2023 BLAPL/5133/2023	SUBHENDRA NARAYAN BHANJADEO-MP	ATMAJIT MANMATH DAS
86	752/2023 BLAPL/5542/2023	PARAMANANDA SUBUDHI-MP	DEBA KUMAR RATH
87	811/2023 MACA/868/2019	JAHURA BIBI-MP	M/S.B.SINGH
88	812/2023 MACA/876/2009	N.I.CO.LTD-MP	M/S P.K.MAHALI,MR.KUMAR PARIJA
89	813/2023	ABINASH BARIK-MP	SRINIBAS MOHANTY

90	MACA/456/2023 814/2023	M/S. ORIENT CONSTRUCTION PVT.LTD.-MP	SHISHIR KUMAR SAMAL
91	MACA/462/2023 815/2023	M/S. ORIENT CONSTRUCTION PVT.LTD.-MP	SHISHIR KUMAR SAMAL
92	MACA/462/2023 816/2023	PRASANT NAYAK-MP	PRADEEP KUMAR MISHRA
93	MACA/463/2023 817/2023	SANYASI BADHEI-MP	PRADEEP KUMAR MISHRA
94	MACA/464/2023 818/2023	SANYASI BADHEI-MP	PRADEEP KUMAR MISHRA
95	MACA/464/2023 819/2023	REBATIKANTA PRADHAN-MP	M/S.SAROJ KU.ACHARYA
96	MACA/530/2018 820/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	BITOYNDASMOHAPATRA
97	MACA/467/2023 821/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	BITOYNDASMOHAPATRA
98	MACA/467/2023 822/2023	DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO.LTD.-MP	BRAT SATPATHY
99	MACA/196/2018 823/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
100	MACA/468/2023 824/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	AM ALI KHAN
101	MACA/305/2023 825/2023	SRIRAM G.I.CO. LTD.-MP	G.P DUTTA
102	MACA/469/2023 826/2023	GYANA RANJAN PANI-MP	SATYABRATA MOHANTY
103	MACA/677/2022 966/2023	SUBHASINI JENA @ DALLY-MP	
104	ABLAPL/4288/2023 967/2023	SUBAL BHUE @ SUBALA BHOI-MP	
105	ABLAPL/13850/2022 968/2023	PRAFULLA KUMAR BHADRA-MP	
106	ABLAPL/3685/2023 969/2023	KRUSHNA CHANDRA SATAPATHY-MP	PITAMBAR PANDA
107	ABLAPL/4894/2023 970/2023	TAPAN JENA @ TAPAN KUMAR JENA-MP	
108	ABLAPL/2209/2023 971/2023	SASMITA PARIDA-MP	
109	ABLAPL/4299/2023 972/2023	ANANTA KU. DIGAL-MP	
110	ABLAPL/3986/2023 973/2023	JAYANTI BANARA-MP	
111	ABLAPL/366/2022 974/2023	MAYADHAR JENA-MP	
112	ABLAPL/3135/2023 975/2023	DEEPAK PRASAD-MP	
113	ABLAPL/6495/2020 976/2023	UTTAM KUMAR PAL-MP	
114	ABLAPL/13276/2022 977/2023	SUSHANT KUMAR PATRA-MP	SAKTI KUMAR SENAPATI
115	ABLAPL/4971/2022 978/2023	SUSHANT KUMAR PATRA-MP	SAKTI KUMAR SENAPATI
116	ABLAPL/4979/2022 979/2023	ILU AMANTA @ LABAN MARDARAJ-MP	
117	ABLAPL/3989/2023 980/2023	PULAK MOHANTY-MP	
118	ABLAPL/2871/2022 981/2023	SADANANDA GAIGOURIA-MP	
119	ABLAPL/3431/2023 982/2023	NABIN SATNAMI @ DHIRI-MP	
120	ABLAPL/2208/2023 983/2023	DHIREN KUMAR NAIK-MP	
	ABLAPL/2636/2023		

121	984/2023 ABLAPL/9737/2020	BABULI MUDULI-MP	
122	985/2023 ABLAPL/2260/2023	MANASWINI BEHERA-MP	
123	1190/2023 CRLA/539/2023	KANHU@BASUDEV PRADHAN-MP	PARSURAM PANDA
124	1191/2023 CRLA/539/2023	KANHU@BASUDEV PRADHAN-MP	PARSURAM PANDA
125	1192/2023 CRLA/390/2012	HARUN TIRKY-MP	M/S.BIJAYA KUMR RAGADA
126	1193/2023 CRLA/412/2021	DAKA@DAKTAR BEHERA-MP	A.C.SARANGI
127	1194/2023 CRLA/541/2023	PRAKASH CHANDRA KABI @ GANDU-MP	ARIJEET MISHRA
128	1195/2023 CRLA/541/2023	PRAKASH CHANDRA KABI @ GANDU-MP	ARIJEET MISHRA
129	1196/2023 CRLA/542/2023	DHABULU PANGI-MP	ASIT KUMAR JENA
130	1197/2023 CRLA/542/2023	DHABULU PANGI-MP	ASIT KUMAR JENA
131	1198/2023 CRLA/858/2022	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
132	1199/2023 CRLA/1067/2022	SRIPATI PRADHAN-MP	BIBHU PRASAD DAS
133	1200/2023 CRLA/543/2023	RAGHAB BISOYI @ RAGHAB KUMAR BISOYI-MP	NIRANJAN LENKA
134	1201/2023 CRLA/543/2023	RAGHAB BISOYI @ RAGHAB KUMAR BISOYI-MP	NIRANJAN LENKA
135	1202/2023 CRLA/544/2023	GURU BODRA-MP	BHARAT BHUSAN ROUSTRAY
136	1203/2023 CRLA/544/2023	GURU BODRA-MP	BHARAT BHUSAN ROUSTRAY
137	1204/2023 CRLA/544/2023	GURU BODRA-MP	BHARAT BHUSAN ROUSTRAY
138	1205/2023 CRLA/545/2023	GAGAN BIHARI SAHOO-MP	DEBA PRASAD DAS
139	1206/2023 CRLA/545/2023	GAGAN BIHARI SAHOO-MP	DEBA PRASAD DAS
140	1207/2023 CRLA/547/2023	PANKAJINI BISWAL-MP	PITAMBAR ACHARYA
141	1208/2023 CRLA/547/2023	PANKAJINI BISWAL-MP	PITAMBAR ACHARYA
142	1209/2023 CRLA/547/2023	PANKAJINI BISWAL-MP	PITAMBAR ACHARYA
143	1210/2023 CRLA/547/2023	PANKAJINI BISWAL-MP	PITAMBAR ACHARYA
144	1211/2023 CRLA/549/2023	RINKU @ SURESH NAIK-MP	AMITAV TRIPATHY
145	1212/2023 CRLA/549/2023	RINKU @ SURESH NAIK-MP	AMITAV TRIPATHY
146	1213/2023 CRLA/549/2023	RINKU @ SURESH NAIK-MP	AMITAV TRIPATHY
147	1214/2023 CRLA/550/2023	NIHESWAR PRADHAN-MP	SUSANTA KUMAR MISHRA
148	1215/2023 CRLA/550/2023	NIHESWAR PRADHAN-MP	SUSANTA KUMAR MISHRA
149	1216/2023 CRLA/550/2023	NIHESWAR PRADHAN-MP	SUSANTA KUMAR MISHRA
150	1665/2023 CRLMC/4219/2022	SUSANTA KUMAR PATTANIK-MP	AMITAV TRIPATHY
151	1666/2023 CRLMC/2356/2023	DAMODAR BEHERA-MP	PRANAYA KUMAR DASH
152	1667/2023	ROSALYN BEHERA-MP	SUSANTA KUMAR BARAL

153	CRLMC/2357/2023 1668/2023	SUSHANT KUMAR SAHOO-MP	SOUBHAGYA KUMAR DASH
154	CRLMC/2362/2023 1669/2023	SUDHANSU SEKHAR JENA-MP	
155	CRLMC/2826/2022 1670/2023	KISHOR PODH-MP	
156	CRLMC/1045/2023 1671/2023	OM PRAKASH MISHRA-MP	PARTHA SARATHI DAS
157	CRLMC/2364/2023 1672/2023	BIJAY KUMAR SETHI-MP	ARIJEET MISHRA
158	CRLMC/2363/2023 1673/2023	MANAS RANJAN MOHANTY-MP	PRIYA RANJAN SINGH
159	CRLMC/2366/2023 1674/2023	MANOHAR SHARMA-MP	JAYDEEP PAL
160	CRLMC/2368/2023 1675/2023	MANOHAR SHARMA-MP	JAYDEEP PAL
161	CRLMC/2369/2023 1676/2023	DR.SUKANTA KUMAR JENA-MP	
162	CRLMC/3924/2022 1677/2023	SK.TANJILUR RAHMAN-MP	BHAGABAN MOHANTY
163	CRLMC/2370/2023 1678/2023	TUNA DIGAL-MP	
164	CRLMC/1670/2023 1679/2023	PRASANTA KUMAR JAGDEV-MP	MANAS CHAND
165	CRLMC/2374/2023 1680/2023	HARAPRASAD HOTA-MP	ASHUTOSH MISHRA
166	CRLMC/2378/2023 1681/2023	BASANTI MOHANTY-MP	ACHYUTANANDA PATTANAİK
167	CRLMC/2379/2023 1682/2023	MUNU @ MANORANJAN SAMANTARAY-MP	PRAVASH CHANDRA JENA
168	CRLMC/2381/2023 1683/2023	MAA KARTIKESWARI CEMENT BHANDRA-MP	T. PANIGRAHI
169	CRLMC/2382/2023 2581/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
170	WA/1002/2023 2582/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
171	WA/1002/2023 2583/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
172	WA/1002/2023 2584/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
173	WA/1003/2023 2585/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
174	WA/1003/2023 2586/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
175	WA/1003/2023 2587/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
176	WA/1004/2023 2588/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
177	WA/1004/2023 2589/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.S.C.
178	WA/1004/2023 2590/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
179	WA/1005/2023 2591/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
180	WA/1005/2023 2592/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
181	WA/1005/2023 2593/2023	DR.TAVINDER KAUR@TAVINDER KAUR CHAWLA-MP	SANJEEV UDGATA
182	WA/1007/2023 2594/2023	DR.TAVINDER KAUR@TAVINDER KAUR CHAWLA-MP	SANJEEV UDGATA
183	WA/1007/2023 2595/2023	CHIEF ENGINEER PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
	WA/1006/2023		

184	2596/2023 WA/1006/2023	CHIEF ENGINEER PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
185	2597/2023 WA/1006/2023	CHIEF ENGINEER PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
186	2598/2023 WA/1008/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
187	2599/2023 WA/1008/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
188	2600/2023 WA/1009/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
189	2601/2023 WA/1009/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
190	2602/2023 WA/1010/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
191	2603/2023 WA/1010/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
192	2604/2023 WA/838/2023	SATYENDRA NARAYAN CHAND-MP	SUBRAT KUMAR MOHANTY
193	2605/2023 WA/1362/2022	MOTI DEI-MP	RABINARAYAN NAYAK
194	2606/2023 WA/1011/2023	UNION OF INDIA-MP	PRASANNA KUMAR PARHI,DY. S.G.I
195	2607/2023 WA/1013/2023	RAJKISHORE JENA-MP	PRAFULLA KUMAR RATH
196	2608/2023 WA/1013/2023	RAJKISHORE JENA-MP	PRAFULLA KUMAR RATH
197	2609/2023 WA/341/2019	ANJALI BISWAL-MP	TANMAY MISHRA
198	2610/2023 WA/341/2019	ANJALI BISWAL-MP	TANMAY MISHRA
199	2611/2023 WA/341/2019	ANJALI BISWAL-MP	TANMAY MISHRA
200	2612/2023 WA/341/2019	ANJALI BISWAL-MP	TANMAY MISHRA
201	2613/2023 WA/341/2019	ANJALI BISWAL-MP	TANMAY MISHRA
202	7284/2023 WP(C)/15894/2023	SHALIMAR CHEMICAL WORKS (P), LTD. WB-MP	SATYA RANJAN PATI
203	7285/2023 WP(C)/2667/2017	VISA STEEL LTD.-MP	M/S.GAUTAM MISRA
204	7286/2023 WP(C)/15898/2023	AKSHAY MALIK-MP	ASHOK KUMAR SAHOO
205	7287/2023 WP(C)/15899/2023	BIDYADHAR MALIK-MP	ASHOK KUMAR SAHOO
206	7288/2023 WP(C)/15900/2023	DINESH KUMAR-MP	SANGRAM KUMAR SINGH
207	7289/2023 WP(C)/15903/2023	DURGA CHARANA SATPATHY-MP	OM SWARUP
208	7290/2023 WP(C)/15904/2023	RAMESH MAHARANA-MP	LALIT SAHU
209	7291/2023 WP(C)/1760/2016	MEENAKSHI PANDA-MP	M/S.SURENDRA NATH PANDA
210	7292/2023 WP(C)/15907/2023	ACHINTA BERA-MP	SUBHENDU KAR
211	7293/2023 WP(C)/15907/2023	ACHINTA BERA-MP	SUBHENDU KAR
212	7294/2023 WP(C)/15909/2023	GITARANI GIRI-MP	SUBHENDU KAR
213	7295/2023 WP(C)/15911/2023	SUKUMAR MALLICK-MP	DEBABRATA DASH
214	7296/2023 WP(C)/15909/2023	GITARANI GIRI-MP	SUBHENDU KAR
215	7297/2023	B.MOHAN PATRA-MP	GOPAL PRASAD JENA

216	WP(C)/29115/2022 7298/2023	NITYANANDA MANDAL-MP	SUBHENDU KAR
217	WP(C)/15913/2023 7299/2023	B.BISWANATH PATRA-MP	GOPAL PRASAD JENA
218	WP(C)/8785/2023 7300/2023	DIPAK KUMAR DAS @ DEEPAK KUMAR DAS-MP	SATYA NARAYAN MISHRA 4
219	WP(C)/15915/2023 7301/2023	DANDAPANI PRADHAN-MP	GOPAL PRASAD JENA
220	WP(C)/8787/2023 7302/2023	DAMODAR SENAPATI-MP	SATYA NARAYAN MISHRA 4
221	WP(C)/15918/2023 7303/2023	DR. SONAM SILPA MOHARANA-MP	ANANTA NARAYAN PATTANAYAK
222	WP(C)/15924/2023 7304/2023	NITYANANDA BEHERA-MP	SUSHANTA KUMAR MISHRA
223	WP(C)/6785/2023 7305/2023	M/S. APACE CONSTRUCTION PVT. LTD., BALASORE-MP	PRABHU PRASANNA BEHERA
224	WP(C)/26020/2022 7306/2023	KALYANMAYEE SELF HELP GROUP, JALESWAR-MP	AMITAV DAS
225	WP(C)/15932/2023 7307/2023	BIKRAMADITYA KAR-MP	ANJAN KUMAR BISWAL
226	WP(C)/15937/2023 7308/2023	M/S.H.M.ELECTRICAL PVT.LTD.-MP	M/S.UMESH CHANDRA MOHANTY
227	WP(C)/20649/2018 7309/2023	LALMOHAN SINGH-MP	
228	WP(C)/11975/2023 7310/2023	G.SUNDAR RAO-MP	TRILOCHAN NANDA
229	WP(C)/15948/2023 7311/2023	PARAMESWAR BAL-MP	
230	WP(C)/6044/2023 7312/2023	M/S J AND T GEMS AND JEWELLERY PVT. LTD., BBSR-MP	BHABANI PRASAD MOHANTY
231	WP(C)/15952/2023 7313/2023	NITYANANDA BEHERA-MP	AMIYA KUMAR CHHATOI
232	WP(C)/15962/2023 7314/2023	DR.AMRESH PATI-MP	
233	WP(C)/14493/2023 7315/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. BBSR-MP	AMIT PATTNAIK, MR. SUBIR PALIT
234	WP(C)/7264/2023 7316/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK ROAD-MP	AMIT PATTNAIK, MR. SUBIR PALIT
235	WP(C)/7257/2023 7317/2023	JAYDEB DASH-MP	NIHAL RATH
236	WP(C)/15967/2023 7318/2023	CHOUBARGA NAIK-MP	BASUDEV PUJARI
237	WP(C)/15971/2023 7319/2023	KISHORE CHANDRA MISHRA-MP	BHAGABAN BEHERA
238	WP(C)/15972/2023 7320/2023	JHUNU SWAIN-MP	
239	WP(C)/8733/2023 7321/2023	MADHUSUDAN NAYAK-MP	GYANENDRA KUMAR TRIPATHY
240	WP(C)/15975/2023 7322/2023	CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, BALASORE-MP	
241	WP(C)/8518/2023 7323/2023	BHAGYADHAR JAGADEV-MP	BIDESH RANJAN BEHERA
242	WP(C)/15983/2023 7324/2023	PANKAJINI ROUT-MP	DEEPAK KU SAHOO
243	WP(C)/15989/2023 7325/2023	M/S. ORISSA HOMES PVT. LTD.,BBSR-MP	AVIJIT PATNAIK
244	WP(C)/15996/2023 7326/2023	P. APPEYA-MP	PRATYUSHA NAIDU
245	WP(C)/15999/2023 7327/2023	OMBAI SAHU-MP	SUSHANTA KUMAR JOSHI
246	WP(C)/16006/2023 7328/2023	JASODA GIRI-MP	
	WP(C)/11069/2023		

247	7329/2023 WP(C)/16009/2023	CHANDRA SEKHAR MOHANTY-MP	AMIT PRASAD BOSE
248	7330/2023 WP(C)/3125/2023	DURGA PRASAD MISHRA-MP	
249	7331/2023 WP(C)/16013/2023	BIDESHI PRADHAN-MP	PRAKASH KUMAR MISHRA
250	7332/2023 WP(C)/11652/2023	HARIHAR MISHRA-MP	AMIT PRASAD BOSE
251	7333/2023 WP(C)/16015/2023	MAHENDRA HARICHANDAN-MP	KABITA PATRA
252	7334/2023 WP(C)/16018/2023	SASMITA PRADHAN-MP	PRAKASH KUMAR MISHRA
253	7335/2023 WP(C)/16023/2023	SAILABALA MISHRA-MP	SRINIVAS MOHANTY
254	7336/2023 WP(C)/16025/2023	DURYODHAN PRADHAN-MP	PRAKASH KUMAR MISHRA
255	7337/2023 WP(C)/16026/2023	PRATIMA SUNANI-MP	BANSHIDHAR SATAPATHY
256	7338/2023 WP(C)/16030/2023	PRIYAMBADA KAR-MP	SRINIVAS MOHANTY
257	7339/2023 WP(C)/16029/2023	RUSIA PRADHAN-MP	PRAKASH KUMAR MISHRA
258	7340/2023 WP(C)/38869/2020	RAMAYANA PRASADA BARAL-MP	BIDESH RANJAN BEHERA
259	7341/2023 WP(C)/37745/2021	BICHITRANANDA SAHOO-MP	NALINI KANTA DASH
260	7342/2023 WP(C)/24692/2012	MAYADHAR NAYAK andORS.-MP	M/S.RAJIB RATH
261	7343/2023 WP(C)/24692/2012	MAYADHAR NAYAK andORS.-MP	M/S.RAJIB RATH
262	7344/2023 WP(C)/15862/2023	NIHAR RANJAN JENA-MP	AKSHAYA KUMAR SAHOO
263	7345/2023 WP(C)/16035/2023	MANOJ KUMAR PRADHAN-MP	PRAKASH KUMAR MISHRA
264	7346/2023 WP(C)/16039/2023	NABAKISHORE PRADHAN-MP	PRAKASH KUMAR MISHRA
265	7347/2023 WP(C)/16042/2023	TIKINA PRADHAN-MP	PRAKASH KUMAR MISHRA
266	7348/2023 WP(C)/16045/2023	RAJKISHORE LENKA-MP	SANTOSH KUMAR MAHANTY
267	7349/2023 WP(C)/16050/2023	NARENDRA KUMAR LENKA-MP	SANTOSH KUMAR MAHANTY
268	7350/2023 WP(C)/16060/2023	M/S SHREE BINAYAK TRADERS, BHADRAK-MP	JANAKI KANTA MAHAPATRA
269	7351/2023 WP(C)/6176/2019	BHUBAN NAIK-MP	
270	7352/2023 WP(C)/6179/2019	DHARMENDRA SAMAD-MP	
271	7353/2023 WP(C)/6182/2019	BIJAY SAMAD-MP	
272	7354/2023 WP(C)/6185/2019	RAMACHANDRA SAMAD-MP	
273	7355/2023 WP(C)/16068/2023	TULESWAR PASAYAT-MP	SIBA PRASAD PATRA
274	7356/2023 WP(C)/16069/2023	SUBHAM KUMAR DORA-MP	DIGAMBARA MISHRA
275	7357/2023 WP(C)/7910/2019	BINOD BIHARI @ BINODA NAIK-MP	
276	7358/2023 WP(C)/16071/2023	PRAVAKAR BEHERA-MP	SURYAKANTA DASMOHAPATRA
277	7359/2023 WP(C)/8804/2019	KULAMANI PATRA-MP	
278	7360/2023	BASANTI NAIK-MP	

279	WP(C)/10582/2019 7361/2023	PABITRA MOHAN PATRA-MP	KANANBALA ROY CHOUDHURY
280	WP(C)/16076/2023 7362/2023	ODISHA DEBTS RECOVERY TRIBUNAL BAR ASSOCIATION BHOJKIPKSM MP KAR	
281	WP(C)/16074/2023 7363/2023	SRI SRI RUKMINI RADHAKANTA @ RADHAKRUSHNA SWAPNOYAMOHAPATRA	WERNOMAMOPANATHU, GANJAM-MP
282	WP(C)/16082/2023 7364/2023	DR. AMIYA KUMAR MOHAPATRA-MP	BIBHUTI BHUSAN SWAIN
283	WP(C)/12428/2023 7365/2023	ARUN KUMAR NAYAK-MP	BIDESH RANJAN BEHERA
284	WP(C)/16092/2023 7366/2023	HARI CHARAN GUPTA-MP	SASWAT KUMAR ACHARYA
285	WP(C)/16097/2023 7367/2023	HARI CHARAN GUPTA-MP	SASWAT KUMAR ACHARYA
286	WP(C)/16100/2023 7368/2023	MAHESWAR CHOUDHURY-MP	BUDHADEV ROUSTRAY
287	WP(C)/16107/2023 7369/2023	CHANDAN ROY-MP	
288	WP(C)/8165/2023 7370/2023	M/S ORIENTAL SECURITY SERVICE, BBSR-MP	KISHORE KUMAR MISHRA
289	WP(C)/16112/2023 7371/2023	SARASWATI PRADHAN-MP	
290	WP(C)/2358/2023 7372/2023	SUBASINI MOHANTY-MP	PRASANTA KUMAR SATAPATHY
291	WP(C)/16125/2023 7373/2023	SADASIVA NAIK-MP	AMIYA KUMAR CHHATOI
292	WP(C)/16138/2023 7374/2023	SOUMITRA KUMAR SEN-MP	J.M.PATTANAIAK
293	WP(C)/41307/2021 7375/2023	HIRAKUD INDUSTRIAL WORKS LTD-MP	SAHASRANSU SOURAV
294	WP(C)/18923/2018 7376/2023	SUPDT. ENGR., ERSTWHILE EXECUTIVE ENGINEER, SUBSARAKTRPMSAIRPONTION. DIVN. NO.II-MP	
295	WP(C)/30982/2022 7377/2023	GYANA @ GYANI SUNDARI NAYAK @ GYANI SUNIDARI MANOKUMAR PANDA	
296	WP(C)/16148/2023 7378/2023	SWADHINA NAYAK-MP	BIBEKANANDA BHUYAN
297	WP(C)/16150/2023 7379/2023	MAHENDRA KUMAR PATI-MP	BIKASH KUMAR ROUSTRAY
298	WP(C)/16154/2023 7380/2023	MALA ROY-MP	
299	WP(C)/13134/2023 7381/2023	JAYAKANTA PRADHAN-MP	
300	WP(C)/12698/2023 7382/2023	M/S. CHAITANYA SWAIN-MP	KSHIROD KUMAR SAHOO
301	WP(C)/16149/2023 7383/2023	PRAFULLA KUMAR SAHOO-MP	GOURANG CHARAN MOHAPATRA
302	WP(C)/693/2022 7384/2023	SHANTILATA PRADHAN-MP	M/S
303	WP(C)/16230/2021 7385/2023	SASHI TARAI-MP	BHABANI SHANKAR RAYAGURU
304	WP(C)/16164/2023 7386/2023	M/S. DIBYALOHAN BAL-MP	KAJAL SAHOO
305	WP(C)/16158/2023 7387/2023	M/S.BIJAYA KUMAR BEHERA-MP	KAJAL SAHOO
306	WP(C)/16151/2023 7388/2023	SURYAMANI SAHOO-MP	
307	WP(C)/33914/2022 7389/2023	DILLIP KUMAR MISHRA-MP	SUDEEP KUMAR SARANGI
308	WP(C)/16169/2023 7390/2023	HIRAKUD INDUSTRIAL WORKS LTD-MP	
309	WP(C)/18923/2018 7391/2023	M/S VISA STEEL LTD., BBSR-MP	JYOTI RANJAN DEO
	WP(C)/16175/2023		

310	7392/2023 WP(C)/14987/2023	MAA SARASWATI SHG, KENDRAPARA-MP	MANOJ KUMAR MOHANTY
311	7393/2023 WP(C)/16179/2023	M/S SRINIBAS SARANGI, DHENKANAL-MP	CHITTARANJAN DAS
312	7394/2023 WP(C)/16180/2023	MIR SADAB-MP	VIVEKANANDA JENA
313	7395/2023 WP(C)/16174/2023	M/S. MAA TARINI ENGINEERING-MP	KAJAL SAHOO
314	7396/2023 WP(C)/8784/2023	ROHIT KUMAR SAMAL-MP	SUBRAT KUMAR KAR
315	7397/2023 WP(C)/16184/2023	M/S SCS UMSL JV, CUTTACK-MP	SANDEEP KUMAR JENA
316	7398/2023 WP(C)/16186/2023	RATIKANTA MOHANTA-MP	MANOJ OJHA
317	7399/2023 WP(C)/6579/2021	GOUTAM KUMAR JENA-MP	SHASHI BHUSAN JENA
318	7400/2023 WP(C)/13775/2023	MANOJ KUMAR SAHU-MP	PRAMOD KUMAR PADHEE
319	7401/2023 WP(C)/34133/2021	KSHYAMA BISWAL-MP	ARUN KUMAR ACHARYA
320	7402/2023 WP(C)/206/2018	SANATANA BEHERA-MP	M/S.SUDARSAN BEHERA
321	7403/2023 WP(C)/16192/2023	RIDA INFRA PRIVATE LIMITED., KHURDA-MP	KISHORE KUMAR MISHRA
322	7404/2023 WP(C)/16194/2023	DEEPAK STEEL AND POWER LTD.,SUNDARGARH-MP	SASWAT KUMAR ACHARYA